

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II
MEETING NO. 5/81 DATED 10.10.2018

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.

The Meeting No. 5/81 dated 10.10.2018 of Norms Committee-II for the year 2018-19 was actually held under the Chairmanship of Shri Vijay Kumar, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri K.K. Tewari, IA	DHI
2.	Shri S.K. Bhatnagar, Dy. IA	MOS
3.	Shri K.S. Sodhi, AD	MSME
4.	Shri V.C. Agarwal, Technical Expert-3	DGFT
5.	Shri Shaish Kumar, Technical Expert-I	DGFT
6.	Shri Randheep Thakur, DDG	DGFT
7.	Shri Vinod Kumar Kashyap, FTDO	DGFT


रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय/Ministry of Commerce
उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

Case No.: 6/21/81-ALC2/2016	Party Name: FRITION METAL FIBRES (INDIA) P.LTD	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Approved
HQ File :01/81/050/00490/AM17/	RLA File :05/23/040/00500/AM12/	Lic.No/Date:0510325848 25.05.2012	

Decision : Committee considered the agenda and allowed inputs as under:

Sl. No.	Import Item Name.	Quantity allowed
1	Steel Wire Rod / WireSize 3MM	1275.000
2	Knives / Blades (UPTO 5% OF FOB VALUE) SIZE 47.6X8X127MM	As Applied
3	BAGS (EACH OF 25 KG.)	As per Packing Policy
4	Relevant Rubber Compound	As per SION A-1749
5	Polyester Filament Yarn of relevant denier	

RA concerned may take suitable consequential action accordingly.

Case No.: 8/10/81-ALC2/2014	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00265/AM15/	RLA File :09/24/040/00640/AM13/	Lic.No/Date:0910055685 08.04.2013	

Decision : Committee considered the case and noted that case is already included in the list of pending cases to be referred to MeitY. DO reminder from DGFT to MeitY is being issued. The case stands deferred.

Case No.: 2/8/81-ALC2/2013	Party Name: EPSILON BATTERIES PVT. LTD.	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00118/AM14/	RLA File :08/24/040/00032/AM14/	Lic.No/Date:0810120617 30.04.2013	

Decision : Committee considered the agenda and noted that deficiency letter as per note of Technical Expert-1 has been sent to firm. Committee decided to await their comments and defer the case.

Case No.: 6/24/81-ALC2/2013	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00394/AM14/	RLA File :04/24/040/00192/AM14/	Lic.No/Date:0410152322 27.11.2013	

Decision : Committee considered the agenda and decided to call representative of the firm for personal hearing for explanation of the case. The case stands deferred.

Case No.: 7/24/81-ALC2/2013	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00395/AM14/	RLA File :04/24/040/00193/AM14/	Lic.No/Date:0410152323 27.11.2013	

Decision : Committee considered the agenda and decided to call representative of the firm for

personal hearing for explanation of the case. The case stands deferred.

6	Case No.:16/6/81-ALC2/2014	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00170/AM15/	RLA File :05/23/040/00004/AM15/	Lic.No/Date:0510386026 08.05.2014	
Decision : Committee considered the agenda and decided to call representative of the firm for personal hearing for explanation of the case. The case stands deferred.				

7	Case No.:57/10/81-ALC2/2014	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00314/AM15/	RLA File :34/24/040/00058/AM15/	Lic.No/Date:3410040236 10.06.2014	
Decision : Committee considered the agenda and noted that case is pending for long time and no comments received from the Ministry of Mines . Accordingly, Committee taking cue from SION C-1502 allowed wastage of 4% on one time basis. RA concerned may take suitable consequential action accordingly.				

8	Case No.:25/13/81-ALC2/2014	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date:0210204856 25.08.2014	
Decision : Committee considered the agenda and noted that adhoc norms fixed in similar case in 2012 need to examined. The case stands deferred.				

9	Case No.:10/23/81-ALC2/2015	Party Name:URETHANE ELASTOMERS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00485/AM16/	RLA File :04/24/040/00199/AM15/	Lic.No/Date:0410159708 11.11.2014	
Decision : Committee considered the agenda and noted that Technical Expert-1 has apprised that as per Custom's letter appended, firm has paid the duty and interest. The case is deferred for examination.				

10	Case No.:55/24/81-ALC2/2017	Party Name:KUMASS INTERNATIONAL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00557/AM18/	RLA File :29/24/040/00013/AM15/	Lic.No/Date:2910025197 06.02.2015	
Decision : Committee considered the agenda and Committee taking cue form SION K-171 allowed the inputs on net to net basis with accountability clause. RA concerned may take suitable consequential action accordingly.				

11	Case No.:2/1/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	
Decision : Committee considered the agenda and noted that adhoc norms fixed in similar case in 2012 need to be examined. The case stands deferred.				

12	Case No.:12/13/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00245/AM16/	RLA File :02/24/040/00033/AM16/	Lic.No/Date:0210205883 12.06.2015	
Decision : Committee considered the agenda and noted that adhoc norms fixed in similar case in 2012 need to be examined. The case stands deferred.				

13	Case No.:6/14/81-ALC2/2015	Party Name:GLAZIUM FACADES PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00271/AM16/	RLA File :31/83/040/00067/AM16/	Lic.No/Date:3110065618 03.09.2015	
Decision : Committee considered the agenda and decided to send deficiency letter seeking the following information for examination of the case: i. Details of the wastage claimed ii. Weight and thickness of import item 1 to 5. iii. Weight of export item. The case stands deferred.				

14	Case No.:25/22/81-ALC2/2015	Party Name:LS CABLE INDIA PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00462/AM16/	RLA File :05/23/040/00324/AM16/	Lic.No/Date:0510396433 26.11.2015	
Decision : Committee noted that copy of the application not received. Accordingly, committee decided to ask the RA concerned and firm to forward complete copy of the application for examination of the case. The case stands deferred.				

14	Case No.:7/5/81-ALC2/2015	Party Name:TATA POWER SOLAR SYSTEMS LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00107/AM16/	RLA File :07/24/040/00470/AM15/	Lic.No/Date:0710108018 15.04.2015	
Decision : Committee considered the agenda and noted that file was referred to Technical Expert-1, who opined that comments of the MNRE may be obtained in this case. The case stands deferred.				

15	Case No.:25/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
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	HQ File :01/81/050/00527/AM16/	RLA File :10/24/040/00081/AM16/	Lic.No/Date:1010059345 17.12.2015	
	Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MeitY UO No. 17(18)/2016-IPHW dated 24.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.			
	Case No.:28/24/81- ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
16	HQ File :01/81/050/00530/AM16/	RLA File :10/24/040/00083/AM16/	Lic.No/Date:1010059344 17.12.2015	
	Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MeitY UO No. 17(15)/2016-IPHW dated 24.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.			
	Case No.:27/15/81- ALC2/2017	Party Name: TRANSFORMERS & RECTIFIERS (INDIA) LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
17	HQ File :01/81/050/00310/AM18/	RLA File :08/24/040/00216/AM16/	Lic.No/Date:0810136801 29.12.2015	
	Decision : Committee considered the agenda and noted that reply of the firm received. The reply received handed over to DIH allowing last deferment.			
	Case No.:26/24/81- ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
18	HQ File :01/81/050/00528/AM16/	RLA File :10/24/040/00089/AM16/	Lic.No/Date:1010059352 30.12.2015	
	Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MeitY UO No. 17(19)/2016-IPHW dated 24.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.			
	Case No.:13/17/81- ALC2/2016	Party Name:THERMOPADS PVT. LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
19	HQ File :01/81/050/00348/AM17/	RLA File :09/24/040/00697/AM16/	Lic.No/Date:0910063313 22.02.2016	
	Decision : Committee considered the agenda and noted that file was referred to Technical Expert-I. Committee decided to seek information as per deficiency letter as per Technical Expert-I for further examination of the case. The case stands deferred.			
	Case No.:108/3/81- ALC2/2018	Party Name:TE CONNECTIVITY INDIA PVT LTD,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
20	HQ File :01/81/050/00185/AM19/	RLA File :07/24/040/00392/AM16/	Lic.No/Date:0710109449 25.02.2016	
	Decision : Committee considered the agenda and noted that application has been referred to MeitY for examination/comments. Committee decided to await their comments and defer the			

case.

21	Case No.:7/5/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00040/AM17/	RLA File :04/24/040/00273/AM16/	Lic.No/Date:0410161766 01.04.2016	
Decision : Committee considered the agenda and noted that reply of the firm has been referred to MSME for examination/comments. Committee decided to await their comments and defer the case.				

22	Case No.:49/14/81-ALC2/2016	Party Name:NSIL EXPORTS LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00300/AM17/	RLA File :56/24/040/00025/AM17/	Lic.No/Date:5610004970 08.08.2016	
Decision : Committee considered the case and deferred on the request of the firm. Case is to be listed on receipt of the reply of the firm.				

23	Case No.:2/11/81-ALC2/2016	Party Name:SHARDA MOTOR INDS LTD	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00217/AM17/	RLA File :05/24/040/00210/AM17/	Lic.No/Date:0510399432 11.08.2016	
Decision : Committee considered the case and noted that hard copy of the application not received. Committee decided to request the firm to defer the case for hard copy of the firm.				

24	Case No.:4/18/81-ALC2/2016	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00355/AM17/	RLA File :05/23/040/00239/AM17/	Lic.No/Date:0510399561 24.08.2016	
Decision : Committee considered the agenda and noted that firm had been requested to provide certain information for examination of the case, however, no reply received from the firm. Committee decided to send a reminder to firm and defer the case.				

25	Case No.:13/18/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00364/AM17/	RLA File :13/24/040/00022/AM17/	Lic.No/Date:1310048372 09.09.2016	
Decision : Committee considered the agenda and noted that firm had been requested to provide certain information for examination of the case, however, no reply received from the firm. Committee decided to await reply of the firm and defer the case.				

26	Case No.:2/17/81-ALC2/2016	Party Name:BHARAT HEAVY	Meet No/Date:5/81-	Status:
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	ELECTRICALS LIMITED	ALC2/2018 10.10.2018	Deferred
HQ File :01/81/050/00337/AM17/	RLA File :11/24/040/00002/AM17/	Lic.No/Date:1110028230 22.09.2016	

Decision : Committee noted that reply of the firm has been referred to DHI. Committee decided to await their comments and defer the case.

Case No.:4/15/81-ALC2/2016	Party Name:ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
27 HQ File :01/81/050/00330/AM17/	RLA File :07/24/040/00198/AM17/	Lic.No/Date:0710110463 29.09.2016	

Decision : Committee considered the agenda and noted that firm had been requested to provide certain information for examination of the case, however, no reply received from the firm. Committee decided to send a reminder to firm and defer the case.

Case No.:29/20/81-ALC2/2016	Party Name:MAURIA UDYOG LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
28 HQ File :01/81/050/00462/AM17/	RLA File :05/24/040/00365/AM17/	Lic.No/Date:0510400508 28.11.2016	

Decision : Committee considered the agenda and decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

Case No.:41/22/81-ALC2/2016	Party Name:VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
29 HQ File :01/81/050/00546/AM17/	RLA File :05/24/040/00477/AM17/	Lic.No/Date:0510401091 05.01.2017	

Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

Case No.:26/23/81-ALC2/2016	Party Name:VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
30 HQ File :01/81/050/00573/AM17/	RLA File :05/24/040/00503/AM17/	Lic.No/Date:0510401264 12.01.2017	

Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

Case No.:9/2/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
31 HQ File	RLA File	Lic.No/Date:1010059732	

:01/81/050/00009/AM18/ :10/24/040/00112/AM17/ 23.02.2017

Decision : Committee considered the agenda and decided to **ratify** the norms for the above AA as per provide UO No. 17(26)/2017-IPHW dated 24.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.

32	Case No.:4/2/81-ALC2/2017	Party Name:ATC PRECISION COMPONENTS P LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00004/AM18/	RLA File :05/23/040/00496/AM17/	Lic.No/Date:0510401808 01.03.2017	
Decision : Committee considered the agenda and noted that deficiency letter had been sent to firm as per note Technical Expert-1. Committee decided to send a reminder to firm and defer the case.				

33	Case No.:8/19/81-ALC2/2017	Party Name:THERMO CABLES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00381/AM18/	RLA File :09/24/040/00498/AM17/	Lic.No/Date:0910064738 01.03.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

34	Case No.:24/3/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00058/AM18/	RLA File :03/95/040/00918/AM17/	Lic.No/Date:0310811575 02.03.2017	
Decision : Committee considered the agenda and noted that firm has been requested to furnish certain information for examination of the case. Committee decided to await the reply of the firm and to defer the case.				

35	Case No.:37/3/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00071/AM18/	RLA File :03/95/040/00450/AM17/	Lic.No/Date:0310811810 14.03.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

36	Case No.:2/3/81-ALC2/2017	Party Name:JINDAL QUALITY TUBULAR LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00036/AM18/	RLA File :05/23/040/00594/AM17/	Lic.No/Date:0510401960 15.03.2017	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-1 for examination/comments. The case stands deferred.

37	Case No.:16/9/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00187/AM18/	RLA File :56/24/040/00051/AM17/	Lic.No/Date:5610005104 23.03.2017	

Decision : Committee considered the agenda and noted that application alongwith reply of the firm was referred to MOS on 11.01.2018 for the comments. Committee decided to await their comments and defer the case.

38	Case No.:12/4/81-ALC2/2017	Party Name:VINEY CORPORATION LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00091/AM18/	RLA File :05/24/040/00642/AM17/	Lic.No/Date:0510402093 30.03.2017	

Decision : Committee considered the agenda and noted that reply of the firm had been received. Committee decided to forward the reply of the firm also to MeitY for examination/comments. The case stands deferred.

39	Case No.:22/5/81-ALC2/2017	Party Name:SHREE-JI POWERLINES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00128/AM18/	RLA File :03/95/040/00966/AM17/	Lic.No/Date:0310812251 30.03.2017	

Decision : Committee considered the agenda and noted that reply of the firm had been referred to DHI for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

40	Case No.:23/5/81-ALC2/2017	Party Name:SHREE-JI POWERLINES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00129/AM18/	RLA File :03/95/040/00967/AM17/	Lic.No/Date:0310812250 30.03.2017	

Decision : Committee considered the agenda and noted that reply of the firm had been referred to DHI for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

41	Case No.:1/6/81-ALC2/2017	Party Name:FIN LABS AUDIO PVT LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Rejected
	HQ File :01/81/050/00141/AM18/	RLA File :22/24/040/00117/AM17/	Lic.No/Date:221001567 17.04.2017	

Decision : Committee considered the agenda and noted that no reply received to MeitY deficiency letter dated 04.07.2017 followed with reminders dated 09.11.2017 and 21.12.2017.

Accordingly, Committee decided to **reject** the case.
RA concerned may take suitable consequential action accordingly.

42	Case No.:17/9/81-ALC2/2017	Party Name:NITSON AND AMITSU BUILDING SYSTEMS PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00188/AM18/	RLA File :05/24/040/00053/AM18/	Lic.No/Date:0510402502 09.05.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

43	Case No.:36/17/81-ALC2/2017	Party Name:REEP INDUSTRIES PVT.LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00346/AM18/	RLA File :04/24/040/00017/AM18/	Lic.No/Date:0410163091 11.05.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

44	Case No.:8/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00246/AM18/	RLA File :03/95/040/00112/AM18/	Lic.No/Date:0310813249 12.05.2017	
Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.				

45	Case No.:18/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00273/AM18/	RLA File :03/95/040/00111/AM18/	Lic.No/Date:0310813248 12.05.2017	
Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.				

Case No.:7/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00245/AM18/	RLA File :03/95/040/00155/AM18/	Lic.No/Date:0310813563 25.05.2017	
46 Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.			

Case No.:19/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00274/AM18/	RLA File :03/95/040/00157/AM18/	Lic.No/Date:0310813559 25.05.2017	
47 Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.			

Case No.:7/19/81-ALC2/2017	Party Name:THERMO CABLES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00380/AM18/	RLA File :09/24/040/00608/AM17/	Lic.No/Date:0910065102 26.05.2017	
48 Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			

Case No.:3/6/81-ALC2/2017	Party Name:ABB INDIA LIMITED.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00143/AM18/	RLA File :07/24/040/00070/AM18/	Lic.No/Date:0710111690 30.05.2017	
49 Decision : Committee considered the agenda and noted that hard copy of the application not received. Committee decided to request the firm and RA concerned for the hard copy of the application for examination of the case. The case stands deferred.			

50 Case No.:22/9/81-ALC2/2017	Party Name:VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
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HQ File :01/81/050/00193/AM18/	RLA File :05/24/040/00117/AM18/	Lic.No/Date:0510403068 08.06.2017	
Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to remind Min. of Mines and refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			

Case No.:20/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00275/AM18/	RLA File :03/95/040/00193/AM18/	Lic.No/Date:0310813869 08.06.2017	
51	Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.		

Case No.:5/9/81-ALC2/2017	Party Name:BBM ACOUSTIC INDIA PVT.LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
52	HQ File :01/81/050/00176/AM18/	RLA File :31/83/040/00028/AM18/	Lic.No/Date:3110066779 09.06.2017
	Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.		

Case No.:9/10/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
53	HQ File :01/81/050/00234/AM18/	RLA File :31/83/040/00042/AM18/	Lic.No/Date:3110066784 15.06.2017
	Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file alongwith reply of the firm to Technical Expert-3 for examination/comments. The case stands deferred.		

Case No.:6/11/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
54	HQ File :01/81/050/00244/AM18/	RLA File :03/95/040/00237/AM18/	Lic.No/Date:0310814090 19.06.2017
	Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands		

deferred.

Case No.:17/12/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00272/AM18/	RLA File :03/95/040/00238/AM18/	Lic.No/Date:0310814089 19.06.2017	
55 Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.			

Case No.:28/17/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00338/AM18/	RLA File :03/95/040/00259/AM18/	Lic.No/Date:0310814213 22.06.2017	
56 Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.			

Case No.:6/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File :01/81/050/00289/AM18/	RLA File :04/24/040/00064/AM18/	Lic.No/Date:0410163275 27.06.2017	
57 Decision : Committee noted that reply of the firm has been referred to MeitY on 17.07.2018 for comments. The case also included in list of cases pending with MeitY .Committee decided to await their comments and defer the case.			

Case No.:7/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
HQ File :01/81/050/00290/AM18/	RLA File :04/24/040/00062/AM18/	Lic.No/Date:0410163278 27.06.2017	
58 Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MeotY UO No. 17(43)/2016-IPHW dated 24.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.			

59	Case No.:21/12/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00276/AM18/	RLA File :03/95/040/00325/AM18/	Lic.No/Date:0310814663 18.07.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (15)/2017-TD dated 20.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

60	Case No.:18/24/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00520/AM18/	RLA File :56/24/040/00015/AM18/	Lic.No/Date:5610005177 18.07.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (6)/2017-TD dated 07.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

61	Case No.:5/15/81-ALC2/2017	Party Name:JAYACHANDRAN INDUSTRIES PVT LTD,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00288/AM18/	RLA File :32/24/040/00015/AM18/	Lic.No/Date:3210078222 24.07.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

62	Case No.:12/15/81-ALC2/2017	Party Name:CONNECTRIX INDIA PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00295/AM18/	RLA File :03/94/040/00357/AM18/	Lic.No/Date:0310814797 24.07.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

63	Case No.:23/3/81-ALC2/2018	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00100/AM19/	RLA File :34/24/040/00106/AM18/	Lic.No/Date:3410043371 28.07.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (08)/2017-TD dated 14.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

64	Case No.:1/19/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3110066831	

	:01/81/050/00374/AM18/	:31/83/040/00062/AM18/	08.08.2017	
	Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			
65	Case No.: 4/24/81-ALC2/2017	Party Name:GOLDSTONE INFRATECH LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00506/AM18/	RLA File :09/24/040/00209/AM18/	Lic.No/Date:0910065334 08.08.2017	
	Decision : Committee decided to send deficiency letter to firm as per advise of Technical Expert -1 present in the meeting. The case stands deferred.			
66	Case No.: 35/17/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00345/AM18/	RLA File :03/95/040/00815/AM16/	Lic.No/Date:0310815094 09.08.2017	
	Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided last deferment to DIPP and to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			
67	Case No. : 50/20/81-ALC2/2017	Party Name : SHIVALIK BIMETAL CONTROLS LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status : Deferred
	HQ File No: 01/81/050/00440/AM18/	RLA File No: 05/24/040/00206/AM18/	Licence No.: 0510403709 Date: 17.08.2017	
	Decision : Committee noted that firm was requested to furnish the specific details of import item splitting the quantity of each variety and net content of specific import item in export product. No reply received from the firm. Committee decided to send final reminder to firm and defer the case to next NC meeting.			
68	Case No.: 7/18/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00356/AM18/	RLA File :05/23/040/00190/AM18/	Lic.No/Date:0510403717 18.08.2017	
	Decision : Committee noted that firm had been requested to furnish the information sought vide DIPP deficiency letter dated 17.11.2017, however, no reply received. Committee decided to send a reminder to firm and defer the case.			
69	Case No.: 3/18/81-ALC2/2017	Party Name:GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00352/AM18/	RLA File :04/24/040/00103/AM18/	Lic.No/Date:0410163454 23.08.2017	
	Decision : Committee noted that firm has been requested to submit information as per Technical Expert-1 deficiency note, however, firm has sought some time to submit the reply. Committee decided to defer the case on the request of the firm.			

70	Case No.:5/20/81-ALC2/2017	Party Name:APL APOLLO TUBES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00395/AM18/	RLA File :05/23/040/00201/AM18/	Lic.No/Date:0510403815 28.08.2017	
Decision : Committee noted that application for the above AA has been referred to MSME. Committee decided to refer the file to Technical Expert-3 and defer the case.				

71.	Case No.:17/24/81-ALC2/2017	Party Name: NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00519/AM18/	RLA File :56/24/040/00021/AM18/	Lic.No/Date:5610005209 06.09.2017	
Decision : Committee considered the agenda and decided to send deficiency letter to firm as per MOS recommendation and defer the case.				

72	Case No.:2/20/81-ALC2/2017	Party Name: RAJHANS METALS PVT. LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00392/AM18/	RLA File :24/24/040/00020/AM18/	Lic.No/Date:2410042277 08.09.2017	
Decision : Committee noted that reply of the firm had been referred to DIPP. Committee decided to forward the copy of the reply to Technical Expert also and defer the case.				

73	Case No.:23/15/81-ALC2/2017	Party Name:RATNAMANI METALS AND TUBES LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00306/AM18/	RLA File :08/24/040/00166/AM18/	Lic.No/Date:0810140933 14.09.2017	
Decision : Committee noted that firm has been allowed personal hearing in similar case. Accordingly, Committee decided to discuss this case with other case of the firm the case stands deferred.				

74	Case No.:25/17/81-ALC2/2017	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00335/AM18/	RLA File :03/95/040/00488/AM18/	Lic.No/Date:0310815783 15.09.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per DIPP F.No. 7/64/2016-TSW dated 01.06.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

75	Case No.:4/18/81-ALC2/2017	Party Name:GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0410163537	

:01/81/050/00353/AM18/	:04/24/040/00126/AM18/	19.09.2017	
Decision : Committee noted that firm has been requested to submit information as per Technical Expert-1 deficiency note, however, firm has sought some time to submit the reply. Committee decided to defer the case on the request of the firm.			

Case No.: 28/20/81-ALC2/2017	Party Name: VEDANTA LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File 76 :01/81/050/00418/AM18/	RLA File :05/24/040/00268/AM18/	Lic.No/Date:0510404060 21.09.2017	
Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			

Case No.: 2/23/81-ALC2/2017	Party Name: KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Rejected
HQ File 77 :01/81/050/00501/AM18/	RLA File :03/94/040/00529/AM18/	Lic.No/Date:0310816055 29.09.2017	
Decision : Committee considered the agenda and noted that no reply received inspite of reminder to firm. Accordingly, Committee decided to reject the case. RA concerned may take suitable consequential action accordingly.			

Case No.: 3/21/81-ALC2/2017	Party Name: A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Approved
HQ File 78 :01/81/050/00444/AM18/	RLA File :03/94/040/00544/AM18/	Lic.No/Date:0310816259 10.10.2017	
Decision : Committee considered the agenda and allowed wastage on repeat with AA No. 0310819800 dated 14.03.2018 approved in Meeting No. 4/81 dated 19.09.2018 as under : 1. Quantity of import item at Sl. No. 1&3 may be allowed as 1.252 Kgs./Kg. content in the export item after taking 1/3 rd recovery from scrap. 2. Quantity of import item at Sl. No. 2&4 may be allowed as applied. RA concerned may take suitable consequential action accordingly.			

Case No.: 8/18/81-ALC2/2017	Party Name: KEI INDUSTRIES LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File 79 :01/81/050/00357/AM18/	RLA File :05/23/040/00251/AM18/	Lic.No/Date:0510404280 13.10.2017	
Decision : Committee noted that application for the above AA has been referred to DIPP. Committee decided to await their comments and defer the case.			

Case No.: 13/19/81-ALC2/2017	Party Name: TATA INTERNATIONAL LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
HQ File 80 :01/81/050/00386/AM18/	RLA File :02/24/040/00105/AM18/	Lic.No/Date:0210207888 16.10.2017	

Decision : Committee noted that application for the above AA has been referred to DIPP/MOS. Committee decided to also refer the file to Technical Expert-3 for comments and defer the case.

81	Case No.:9/18/81-ALC2/2017	Party Name: PANASONIC APPLIANCES INDIA CO. LTD.,	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Rejected
	HQ File :01/81/050/00358/AM18/	RLA File :04/24/040/00141/AM18/	Lic.No/Date: 0410163600 17.10.2017	
Decision : Committee considered the agenda and noted that no reply received to DIPP deficiency letter dated 17.11.2017 followed with reminder dated 22.12.2017. Accordingly, Committee decided to reject the case. RA concerned may take suitable consequential action accordingly.				

82	Case No.:15/24/81-ALC2/2017	Party Name: NATIONAL STEEL AND AGRO INDUSTRIES LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00517/AM18/	RLA File :56/24/040/00027/AM18/	Lic.No/Date: 5610005237 24.10.2017	
Decision : Committee noted that application for the above AA has been referred to MOS. Committee decided for last deferment for MoS comments.				

83	Case No.:16/24/81-ALC2/2017	Party Name: NATIONAL STEEL AND AGRO INDUSTRIES LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00518/AM18/	RLA File :56/24/040/00025/AM18/	Lic.No/Date: 5610005236 24.10.2017	
Decision : Committee noted that application for the above AA has been referred to MOS. Committee decided for last deferment for MoS comments.				

84	Case No.:5/18/81-ALC2/2017	Party Name: GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00354/AM18/	RLA File :04/24/040/00147/AM18/	Lic.No/Date: 0410163616 25.10.2017	
Decision : Committee noted that firm has been requested to submit information as per Technical Expert-1 deficiency note, however, firm has sought some time to submit the reply. Committee decided to defer the case on the request of the firm.				

85	Case No.:36/20/81-ALC2/2017	Party Name: ENERGY OILFIELD TOOLS PVT. LTD.,	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00426/AM18/	RLA File :05/23/040/00265/AM18/	Lic.No/Date: 0510404391 27.10.2017	
Decision : Committee noted that reply of the firm sent to MSME. However, MSME requested to ask the firm to also provide the net weight of the Export product/import product and length				

of the pipe for the finalization of the case. The case stands deferred.

86	Case No.:3/1/81-ALC2/2018	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00003/AM19/	RLA File :03/94/040/00578/AM18/	Lic.No/Date:0310816605 30.10.2017	
Decision : Committee noted that deficiency letter as per Technical Expert-1 was sent to firm, however, no reply received. Committee decided to send a reminder to firm and defer the case.				

87	Case No.:41/20/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00431/AM18/	RLA File :05/23/040/00287/AM18/	Lic.No/Date:0510404464 01.11.2017	
Decision : Committee considered the agenda and decided to send the deficiency letter to firm as per decision taken in meeting no. 4/81 dated 27.08.2018 and defer the case.				

88	Case No.:48/20/81-ALC2/2017	Party Name:RCI INDUSTRIES & TECHNOLOGIES LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00438/AM18/	RLA File :05/24/040/00338/AM18/	Lic.No/Date:0510404498 02.11.2017	
Decision : Committee noted that firm has been requested to furnish the certain information for examination of the case, however, no reply received. Committee decided to send a reminder to firm and defer the case.				

89	Case No.:38/21/81- ALC2/2017	Party Name:SCHOCH REEDS INDIA PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00479/AM18/	RLA File :03/95/040/00626/AM18/	Lic.No/Date:0310816795 03.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

90	Case No.:31/24/81- ALC2/2017	Party Name:TATA INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00533/AM18/	RLA File :02/24/040/00125/AM18/	Lic.No/Date:0210207968 10.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

91	Case No.:35/2/81- ALC2/2018	Party Name:DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0210207970	

:01/81/050/00040/AM19/	:02/24/040/00122/AM18/	10.11.2017
Decision : Committee noted that firm has been requested to furnish certain information for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.		

92	Case No.: 27/21/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00468/AM18/	RLA File :03/95/040/00633/AM18/	Lic.No/Date:0310817029 14.11.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (15)/2017-TD dated 20.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

93	Case No.: 28/21/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00469/AM18/	RLA File :03/95/040/00635/AM18/	Lic.No/Date:0310817030 14.11.2017	
Decision : Committee noted that firm has been requested to furnish certain information as per MoS deficiency letter for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.				

94	Case No.: 13/3/81-ALC2/2018	Party Name:APOLLO INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00090/AM19/	RLA File :05/23/040/00302/AM18/	Lic.No/Date:0510404597 14.11.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA on net to net basis as per GN-4 of the Engineering Product. RA concerned may take suitable consequential action accordingly.				

95	Case No.: 4/3/81-ALC2/2018	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00081/AM19/	RLA File :13/24/040/00028/AM18/	Lic.No/Date:1310048780 15.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

96	Case No.: 8/21/81-ALC2/2017	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00449/AM18/	RLA File :13/24/040/00034/AM18/	Lic.No/Date:1310048781 15.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for				

examination/comments. The case stands deferred.

97	Case No.:39/24/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00541/AM18/	RLA File :05/23/040/00278/AM18/	Lic.No/Date:0510404630 17.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

98	Case No.:29/24/81-ALC2/2017	Party Name:SCHOCH REEDS INDIA PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00531/AM18/	RLA File :03/95/040/00672/AM18/	Lic.No/Date:0310817121 17.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

99	Case No.:8/24/81-ALC2/2017	Party Name:MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00510/AM18/	RLA File :02/24/040/00135/AM18/	Lic.No/Date:0210207994 22.11.2017	
Decision : Committee noted that firm has been requested to furnish certain information as per MoS deficiency letter for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.				

100	Case No.:28/24/81-ALC2/2017	Party Name:SCHOCH REEDS INDIA PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00530/AM18/	RLA File :03/95/040/00702/AM18/	Lic.No/Date:0310817217 22.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

101	Case No.:33/21/81-ALC2/2017	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Approved
	HQ File :01/81/050/00474/AM18/	RLA File :04/24/040/00145/AM18/	Lic.No/Date:0410163731 23.11.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as applied for subject to clearance from MoEF. Committee also decided that Lead content in import may be indicated as 56-62%.				

RA concerned may take suitable consequential action accordingly.

102	Case No.:24/24/81-ALC2/2017	Party Name:POSCO MAHARASHTRA STEEL PVT. LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00526/AM18/	RLA File :03/95/040/00640/AM18/	Lic.No/Date:0310817291 24.11.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (1)/2018-TD dated 08.06.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

103	Case No.:22/3/81-ALC2/2018	Party Name:CHANDAN STEEL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00099/AM19/	RLA File :03/94/040/00669/AM18/	Lic.No/Date:0310817289 24.11.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (12)/2016-TD dated 20.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

104	Case No.:7/21/81-ALC2/2017	Party Name:BERGEN PIPE SUPPORTS INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00448/AM18/	RLA File :04/24/040/00153/AM18/	Lic.No/Date:0410163738 28.11.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

105	Case No.:9/22/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00492/AM18/	RLA File :03/95/040/00740/AM18/	Lic.No/Date:0310817472 04.12.2017	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (15)/2017-TD dated 20.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

106	Case No.:25/24/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00527/AM18/	RLA File :03/95/040/00670/AM18/	Lic.No/Date:0310817483 04.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

	Case No.:43/24/81-ALC2/2017	Party Name:NAPINO AUTO & ELECTRONICS LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
107	HQ File :01/81/050/00545/AM18/	RLA File :05/24/040/00389/AM18/	Lic.No/Date:0510404735 06.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to MeitY for comments. Committee decided to await their comments and defer the case.				

	Case No.:11/24/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
108	HQ File :01/81/050/00513/AM18/	RLA File :02/24/040/00143/AM18/	Lic.No/Date:0210208034 07.12.2017	
Decision : Committee noted that firm has been requested to furnish certain information for examination of the case, however, reply of the firm is not received. Committee decided to send final reminder to firm and defer the case.				

	Case No.:18/3/81-ALC2/2018	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
109	HQ File :01/81/050/00095/AM19/	RLA File :11/24/040/00005/AM18/	Lic.No/Date:1110028309 11.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DHI for comments. Committee decided to await their comments and defer the case.				

	Case No.:19/24/81-ALC2/2017	Party Name:NICO EXTRUSIONS LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
110	HQ File :01/81/050/00521/AM18/	RLA File :03/95/040/00423/AM18/	Lic.No/Date:0310817742 13.12.2017	
Decision : Committee noted that firm has been requested to furnish certain information for examination of the case, however, reply of the firm is not received. Committee decided to send last reminder and defer the case.				

	Case No.:38/24/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
111	HQ File :01/81/050/00540/AM18/	RLA File :05/23/040/00350/AM18/	Lic.No/Date:0510404940 14.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

112	Case No.:13/22/81-ALC2/2017	Party Name:TECHNO TRAK ENGINEERS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
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HQ File :01/81/050/00496/AM18/	RLA File :31/83/040/00125/AM18/	Lic.No/Date:3110066935 14.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			

113	Case No.: 10/22/81-ALC2/2017	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00493/AM18/	RLA File :05/24/040/00382/AM18/	Lic.No/Date:0510404960 15.12.2017	
Decision : Committee noted that firm has been requested to furnish certain information r for examination of the case, however, reply of the firm is not received. Committee decided on 27.08.2018 to send last reminder to firm and defer the case.				

114	Case No.: 69/3/81-ALC2/2018	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00146/AM19/	RLA File :56/24/040/00031/AM18/	Lic.No/Date:5610005277 18.12.2017	
Decision : Committee noted that firm has been requested to furnish certain information as per MOS deficiency letter for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder to firm and defer the case.				

115	Case No.: 22/24/81-ALC2/2017	Party Name:POCL ENTERPRISES LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00524/AM18/	RLA File :04/24/040/00190/AM18/	Lic.No/Date:0410163810 20.12.2017	
Decision : Committee noted that firm has been requested to furnish the percentage of lead content in both (import & export) for examination of the case, however, no reply of the firm is received. Committee decided to send a reminder to firm and defer the case.				

116	Case No.: 40/24/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00542/AM18/	RLA File :05/23/040/00324/AM18/	Lic.No/Date:0510405008 20.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

117	Case No.: 27/24/81-ALC2/2017	Party Name:REXNORD ELECTRONICS & CONTROLS LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00529/AM18/	RLA File :03/95/040/00781/AM18/	Lic.No/Date:0310818017 26.12.2017	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

118	Case No.:1/24/81-ALC2/2017	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00503/AM18/	RLA File :13/24/040/00045/AM18/	Lic.No/Date:1310048817 27.12.2017	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

119	Case No.:10/24/81-ALC2/2017	Party Name:MANASH KUMAR PAUL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00512/AM18/	RLA File :02/24/040/00156/AM18/	Lic.No/Date:0210208086 27.12.2017	

Decision : Committee noted that firm has been requested to furnish certain information for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.

120	Case No.:36/24/81-ALC2/2017	Party Name:YOGESHWAR POLYMERS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00538/AM18/	RLA File :08/24/040/00289/AM18/	Lic.No/Date:0810141642 28.12.2017	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-1 for examination/comments. The case stands deferred.

121	Case No.:2/24/81-ALC2/2017	Party Name:GANGES INTERNATIONALE (P) LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00504/AM18/	RLA File :04/24/040/00197/AM18/	Lic.No/Date:0410163844 29.12.2017	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

122	Case No.:7/24/81-ALC2/2017	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00509/AM18/	RLA File :02/24/040/00154/AM18/	Lic.No/Date:0210208091 29.12.2017	

Decision : Committee considered the agenda and noted that case had been referred to MNRE for comments. Committee decided to refer the file to Technical Expert-3 for

examination/comments. The case stands deferred.

123	Case No.: 41/24/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00543/AM18/	RLA File :05/23/040/00355/AM18/	Lic.No/Date:0510405148 29.12.2017	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

124	Case No.: 26/2/81-ALC2/2018	Party Name:APL APOLLO TUBES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00031/AM19/	RLA File :05/23/040/00379/AM18/	Lic.No/Date:0510405204 02.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to MSME for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

125	Case No.: 59/3/81-ALC2/2018	Party Name:KHK PRESSINGS AND FORGING PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00136/AM19/	RLA File :56/24/040/00035/AM18/	Lic.No/Date:5610005296 03.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

126	Case No.: 43/3/81-ALC2/2018	Party Name:GRAVITA INDIA LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00120/AM19/	RLA File :13/24/040/00046/AM18/	Lic.No/Date:1310048823 04.01.2018	
Decision : Committee noted that firm has been requested to furnish percentage of lead content in import and export for examination of the case, however, reply of the firm is not received. Committee decided to send last reminder to firm and defer the case.				

127	Case No.: 5/24/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00507/AM18/	RLA File :04/24/040/00194/AM18/	Lic.No/Date:0410163870 05.01.2018	
Decision : Committee noted that firm has been requested to furnish the percentage of lead content in both (import & export) for examination of the case, however, no reply of the firm is received. Committee decided to send a reminder to firm and defer the case.				

128	Case No.:33/2/81-ALC2/2018	Party Name: COSMOS ENGITECH PVT LTD	Meet No/Date: 5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00038/AM19/	RLA File :34/24/040/00279/AM18/	Lic.No/Date: 3410043786 05.01.2018	
Decision : Committee noted that firm has been requested to furnish certain information for examination of the case, however, reply of the firm is not received. Committee decided to send last reminder to firm and defer the case.				

129	Case No.:34/2/81-ALC2/2018	Party Name: DEEP SUN INDUSTRIES	Meet No/Date: 5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00039/AM19/	RLA File :31/83/040/00127/AM18/	Lic.No/Date: 3110066959 10.01.2018	
Decision : Committee decided to ask the firm to furnish the following information for examination of the case: 1. Details of the wastage justification 2. Weight balancing in import and export The case stands deferred.				

130	Case No.:90/3/81-ALC2/2018	Party Name: SHRI SATGURU METALLOYS PVT. LTD.	Meet No/Date: 5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00167/AM19/	RLA File :05/24/040/00451/AM18/	Lic.No/Date: 0510405295 10.01.2018	
Decision : Committee noted that firm has been requested to furnish certain information as per MOS deficiency letter for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.				

131	Case No.:9/24/81-ALC2/2017	Party Name: MANASH KUMAR PAUL	Meet No/Date: 5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00511/AM18/	RLA File :02/24/040/00162/AM18/	Lic.No/Date: 0210208123 11.01.2018	
Decision : Committee noted that firm had been requested to furnish the percentage of lead content in import/export for examination of the case, however, no reply received. Committee decided to send last reminder and defer the case.				

132	Case No.:19/3/81-ALC2/2018	Party Name: BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date: 5/81- ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00096/AM19/	RLA File :11/24/040/00006/AM18/	Lic.No/Date: 1110028319 12.01.2018	
Decision : Committee decided to ratify the norms for the above AA as per DHI written Comments vide their UO No.DES-2/BHEL/GTr/2018-TW-HEI as under :				
Export Product: i. 82 MVA Generator Transformer				

Inputs (for per unit of export product)

Items (as per AA)	Comments
Item no. 1 to 4, 16	as per C285 with accountability
Item 5, 6, 8, 10, 11,12	Net to Net with accountability as per GN-4.

Export Product: ii. 105 MVA Auto Transformer

Inputs (for per unit of export product)

Items (as per AA)	Comments
Item no. 1 to 4	as per C158 with accountability
Item 5, 6, 8, 9, 10.	Net to Net with accountability as per GN-4.

Export Item Product: iii. 80 MVAR/ 420 KV Shunt Reactor

Inputs (for per unit of export product)

Items (as per AA)	Comments	
Item 1	1.01 kg /kg contain in EP	whereas the net weight of the raw material in EP will be as per Technical Guaranteed Particulars in purchase contract, between applicant and the buyer along with declaration in Appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.
Item 3	Net to Net with accountability	
Item 4	1.05 kg /kg contain in EP	
Item 8, 10	Net to Net with accountability as per GN-4.	

Rest of the items Deleted, as not physical incorporated in the export product.

RA concerned may take suitable consequential action.

Case No.:20/3/81-ALC2/2018

Party Name:BHARAT HEAVY ELECTRICALS LIMITED

Meet No/Date:5/81-ALC2/2018
10.10.2018

Approved

HQ File
:01/81/050/00097/AM19/

RLA File
:11/24/040/00007/AM18/

Lic.No/Date:1110028321
12.01.2018

Decision : Committee decided to **ratify** the norms for the above AA as per DHI written Comments vide their UO No.3/58/2014-TSW(B) as under :

Export Product-

- i. 125 MVAR/420KV SHUNT REACTOR (Nos 1)
- ii. 80MVAR/420 KV SHUNT REACTOR(Nos 2)
- iii. 145 KV Neutral Grounding Reactor

Input-

Items (as per AA)	Comments	
Item 1	1.01 kg /kg contain in EP	whereas the net weight of the raw material in EP will be as per Technical Guaranteed Particulars in purchase contract, between applicant and the buyer along with
Item 2	1.05 kg /kg contain in EP	

Item 3	1.05 kg /kg contain in EP	declaration in Appendix 4H and 4K of DGFT's Public Notice No. 68 /2015-20 dated 22/3/2018.
Item 12	Net to Net	
Item 4 to 7, 9, 10	Net to Net	with accountability as per GN-4.
Rest of the items	Deleted	As not physical incorporated in the export product , according to item description.

RA concerned may take suitable consequential action.

134	Case No.: 33/3/81-ALC2/2018	Party Name:DYNAMIC CABLES PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00110/AM19/	RLA File :13/24/040/00051/AM18/	Lic.No/Date:1310048834 12.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

135	Case No.: 75/3/81-ALC2/2018	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00152/AM19/	RLA File :05/24/040/00488/AM18/	Lic.No/Date:0510405338 12.01.2018	
Decision : Committee noted that firm had been requested to furnish the percentage of lead content in import/export for examination of the case, however, no reply received. Committee decided to send last reminder and defer the case.				

136	Case No.: 17/3/81-ALC2/2018	Party Name:BAOSTEEL INDIA COMPANY PRIVATE LIMITED,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00094/AM19/	RLA File :03/94/040/00806/AM18/	Lic.No/Date:0310818482 15.01.2018	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (10)/2018-TD dated 14.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

137	Case No.: 89/3/81-ALC2/2018	Party Name:SHRI SATGURU METALLOYS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00166/AM19/	RLA File :05/24/040/00452/AM18/	Lic.No/Date:0510405344 15.01.2018	
Decision : Committee noted that firm has been requested to furnish certain information as per MOS deficiency letter for examination of the case, however, reply of the firm is not received. Committee decided to send a reminder and defer the case.				

138	Case No.: 55/3/81-ALC2/2018	Party Name:JUPITER INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018	Status: Deferred
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			10.10.2018	
HQ File :01/81/050/00132/AM19/	RLA File :02/24/040/00158/AM18/	Lic.No/Date:0210208134 16.01.2018		
Decision : Committee considered the agenda and noted that case had been referred to MNRE for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

	Case No.:101/3/81-ALC2/2018	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
139	HQ File :01/81/050/00178/AM19/	RLA File :03/95/040/00657/AM18/	Lic.No/Date:0310818549 16.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

	Case No.:100/3/81-ALC2/2018	Party Name: STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
140	HQ File :01/81/050/00177/AM19/	RLA File :03/95/040/00227/AM18/	Lic.No/Date:0310818561 17.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

	Case No.:2/3/81-ALC2/2018	Party Name:CHAND ENGINEERING	Meet No/Date:5/81-ALC2/2018 10.10.2018	Rejected
141	HQ File :01/81/050/00079/AM19/	RLA File :12/21/040/00045/AM18/	Lic.No/Date:1210009629 18.01.2018	
Decision : Committee considered the agenda and noted that item of import and export are same and ITCHS Code are also same. Apparently, no manufacturing activity is involved. Accordingly, Committee decided to reject the case. RA concerned may take suitable consequential action accordingly.				

	Case No.:9/2/81-ALC2/2018	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
142	HQ File :01/81/050/00014/AM19/	RLA File :03/95/040/00765/AM18/	Lic.No/Date:0310818626 19.01.2018	
Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case				

stands deferred.

143	Case No.: 41/2/81-ALC2/2018	Party Name:GESSMANN CONTROLLERS INDIA PRIVATE LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00046/AM19/	RLA File :07/24/040/00287/AM18/	Lic.No/Date:0710112721 22.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to MeitY for comments. Committee decided to refer the file to Technical Expert-3 also for examination/comments. The case stands deferred.				

144	Case No.: 55/2/81-ALC2/2018	Party Name:PESHTWA ENGINEERING & WIRE COMPANY	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00060/AM19/	RLA File :52/24/040/00067/AM18/	Lic.No/Date:5210042499 23.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to MSME for comments. Committee decided to await their comments. The case stands deferred.				

145	Case No.: 98/3/81-ALC2/2018	Party Name:SHIVAM IRON AND STEEL COMPANY LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00175/AM19/	RLA File :02/24/040/00169/AM18/	Lic.No/Date:0210208162 23.01.2018	
Decision : Committee considered the agenda and decided to ratify the norms for the above advance authorization as per MOS written comments vide their UO No.2(10)2016-TD dated 09.10.2018 (copy enclosed) RA concerned may take suitable consequential action accordingly.				

146	Case No.: 110/3/81- ALC2/2018	Party Name:VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00187/AM19/	RLA File :05/24/040/00433/AM18/	Lic.No/Date:0510405429 23.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

147	Case No.: 10/3/81-ALC2/2018	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00087/AM19/	RLA File :03/94/040/00759/AM18/	Lic.No/Date:0310818724 25.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

148	Case No.:9/3/81-ALC2/2018	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00086/AM19/	RLA File :34/24/040/00180/AM18/	Lic.No/Date:3410043839 30.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

149	Case No.:44/3/81-ALC2/2018	Party Name:GRAVITA INDIA LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00121/AM19/	RLA File :13/24/040/00053/AM18/	Lic.No/Date:1310048848 30.01.2018	
Decision : Committee noted that firm had been requested to furnish the percentage of lead content in import/export for examination of the case, however, no reply received. Committee decided to send a reminder to firm and defer the case.				

150	Case No.:49/3/81-ALC2/2018	Party Name:JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00126/AM19/	RLA File :05/23/040/00424/AM18/	Lic.No/Date:0510405473 31.01.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

151	Case No.:76/3/81-ALC2/2018	Party Name:PLANSEE INDIA HIGH PERFORMANCE MATERIALS PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00153/AM19/	RLA File :07/24/040/00221/AM18/	Lic.No/Date:0710112779 06.02.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

152	Case No.:11/2/81-ALC2/2018	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00016/AM19/	RLA File :03/95/040/00925/AM18/	Lic.No/Date:0310818954 07.02.2018	
Decision : Committee considered the agenda and noted that MOS deficiency letter has been sent to firm, however, reply of the firm is awaited. Committee decided to send a reminder to firm and defer the case.				

153	Case No.:10/2/81-ALC2/2018	Party Name:PARAM INDUSTRIES	Meet No/Date:5/81-ALC2/2018	Status: Deferred
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		10.10.2018	
HQ File :01/81/050/00015/AM19/	RLA File :03/95/040/00938/AM18/	Lic.No/Date:0310818999 08.02.2018	
Decision : Committee considered the agenda and heard Shri Narpat Bhokida, CEO and Shri Sunil Rao, Advisor of the firm appeared alongwith sample import and export product. Committee is of the view that due to different design of the export product the wastage differs from case to case. Committee directed the representative of firm to forward the complete details of the export product with wastage calculation alongwith the drawing, sheet layout, manufacturing process, relevant thickness with grade of the export product. The case stands deferred.			

Case No.:91/3/81-ALC2/2018	Party Name:SHRI SATGURU METALLOYS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
154 HQ File :01/81/050/00168/AM19/	RLA File :05/24/040/00453/AM18/	Lic.No/Date:0510405593 09.02.2018	
Decision : Committee considered the agenda and noted that MOS deficiency letter has been sent to firm, however, reply of the firm is not received. Committee decided to send a reminder to firm to firm and defer the case.			

Case No.:29/3/81-ALC2/2018	Party Name:DYNAMIC FLOW PRODUCTS PVT.LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
155 HQ File :01/81/050/00106/AM19/	RLA File :03/94/040/00873/AM18/	Lic.No/Date:0310819096 12.02.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			

Case No.:99/3/81-ALC2/2018	Party Name:SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
156 HQ File :01/81/050/00176/AM19/	RLA File :04/24/040/00232/AM18/	Lic.No/Date:0410163989 16.02.2018	
Decision : Committee noted that firm has sought time to submit information as per Technical Expert-1 deficiency note. Committee decided to defer the case on the request of the firm.			

Case No.:3/2/81-ALC2/2018	Party Name:ANGELS ALUMINIUM CORPORATION	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
157 HQ File :01/81/050/00008/AM19/	RLA File :03/94/040/00933/AM18/	Lic.No/Date:0310819231 19.02.2018	
Decision : Committee considered the agenda and noted that case had been referred to MSME for comments. Committee decided to allow last deferment for MSME comments. The case stands deferred.			

158	Case No.:72/2/81-ALC2/2018	Party Name:VEER-O-METALS PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00077/AM19/	RLA File :07/24/040/00323/AM18/	Lic.No/Date:0710112880 26.02.2018	
Decision : Committee considered the agenda and noted that case has been referred to MSME. Committee decided to ask the firm to furnish the wastage justification and component details for examination of the case. The case stands deferred.				

159	Case No.:5/1/81-ALC2/2018	Party Name:AMARA RAJA BATTERIES LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00005/AM19/	RLA File :04/24/040/00197/AM17/	Lic.No/Date:0410164013 27.02.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 also for examination/comments. The case stands deferred.				

160	Case No.:57/3/81-ALC2/2018	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00134/AM19/	RLA File :05/23/040/00433/AM18/	Lic.No/Date:0510405722 27.02.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 also for examination/comments. The case stands deferred.				

161	Case No.:122/3/81-ALC2/2018	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00199/AM19/	RLA File :03/95/040/01032/AM18/	Lic.No/Date:0310819434 27.02.2018	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as per MoS UO No. 2 (15)/2017-TD (Vol.I) dated 20.09.2018 (Copy enclosed). RA concerned may take suitable consequential action accordingly.				

162	Case No.:25/2/81-ALC2/2018	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00030/AM19/	RLA File :03/95/040/00921/AM18/	Lic.No/Date:0310819587 07.03.2018	
Decision : Committee considered the agenda and noted that with request to furnish the net weight of the export item and net content of the import item 1&2 in the export item, however, reply of the firm is not received. Committee decided to send last reminder to firm for submission of desired information and defer the case.				

163	Case No.:30/3/81-ALC2/2018	Party Name:DESHMUKH LEAD PVT LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
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	HQ File :01/81/050/00107/AM19/	RLA File :03/94/040/01032/AM18/	Lic.No/Date:0310819722 12.03.2018	
	Decision : Committee noted that firm had been requested to furnish the percentage of lead content in import/export for examination of the case, however, no reply received. Committee decided to send a reminder to firm and defer the case.			
	Case No.: 31/3/81-ALC2/2018	Party Name:DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
164	HQ File :01/81/050/00108/AM19/	RLA File :02/24/040/00192/AM18/	Lic.No/Date:0210208269 13.03.2018	
	Decision : Committee noted that firm had been requested to furnish the percentage of lead content in import for examination of the case, however, no reply received. Committee decided to send last reminder to firm and defer the case.			
	Case No.: 62/3/81-ALC2/2018	Party Name:MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
165	HQ File :01/81/050/00139/AM19/	RLA File :02/24/040/00190/AM18/	Lic.No/Date:0210208268 13.03.2018	
	Decision : Committee considered the agenda and noted that MoS deficiency letter has been sent to firm. Committee decided to await reply of the firm and defer the case.			
	Case No.: 7/2/81-ALC2/2018	Party Name:NEO POWER ELECTRONICS & PROJECTS PVT.LTD	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
166	HQ File :01/81/050/00012/AM19/	RLA File :03/95/040/01069/AM18/	Lic.No/Date:0310819845 15.03.2018	
	Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.			
	Case No.: 74/3/81-ALC2/2018	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
167	HQ File :01/81/050/00151/AM19/	RLA File :05/24/040/00607/AM18/	Lic.No/Date:0510405908 19.03.2018	
	Decision : Committee considered the agenda and decided to send the deficiency letter to firm for examination of the case. The case stands deferred.			
	Case No.: 42/2/81-ALC2/2018	Party Name:GRUNER INDIA PRIVATE LIMITED	Meet No/Date:5/81- ALC2/2018 10.10.2018	Status: Deferred
168	HQ File :01/81/050/00047/AM19/	RLA File :05/23/040/00483/AM18/	Lic.No/Date:0510405916 20.03.2018	
	Decision : Committee considered the case and noted that agenda could not be generated as			

no data is available. Committee decided to take up the matter with NIC and RA concerned to transmit the online data for generating the agenda for consideration of the same by the Norms Committee. The case stands deferred.

169	Case No.:58/2/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00063/AM19/	RLA File :04/24/040/00220/AM18/	Lic.No/Date:0410164126 22.03.2018	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as applied for subject to clearance from MoEF. Committee also decided to that Lead content in import may indicated as 56-62%. RA concerned may take suitable consequential action accordingly.				

170	Case No.:79/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00156/AM19/	RLA File :04/24/040/00204/AM18/	Lic.No/Date:0410164125 22.03.2018	
Decision : Committee considered the agenda and decided to ratify the norms for the above AA as applied for subject to clearance from MoEF. Committee also decided to that Lead content in import may indicated as 56-62%. RA concerned may take suitable consequential action accordingly.				

171	Case No.:12/3/81-ALC2/2018	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00089/AM19/	RLA File :03/94/040/00957/AM18/	Lic.No/Date:0310820050 23.03.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

172	Case No.:58/3/81-ALC2/2018	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00135/AM19/	RLA File :05/23/040/00502/AM18/	Lic.No/Date:0510405980 26.03.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

173	Case No.:50/3/81-ALC2/2018	Party Name:JINDAL SAW LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00127/AM19/	RLA File :05/23/040/00503/AM18/	Lic.No/Date:0510406017 28.03.2018	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

174	Case No.: 53/3/81-ALC2/2018	Party Name:JUPITER INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00130/AM19/	RLA File :02/24/040/00206/AM18/	Lic.No/Date:0210208309 28.03.2018	

Decision : Committee considered the agenda and noted that case had been referred to MNRE for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

175	Case No.: 54/3/81-ALC2/2018	Party Name:JUPITER INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00131/AM19/	RLA File :02/24/040/00205/AM18/	Lic.No/Date:0210208308 28.03.2018	

Decision : Committee considered the agenda and noted that case had been referred to MNRE for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

176	Case No.: 56/3/81-ALC2/2018	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00133/AM19/	RLA File :02/24/040/00208/AM18/	Lic.No/Date:0210208314 04.04.2018	

Decision : Committee considered the agenda and noted that case had been referred to MNRE for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

177	Case No.: 70/3/81-ALC2/2018	Party Name:NTL ELECTRONICS INDIA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00147/AM19/	RLA File :05/24/040/00632/AM18/	Lic.No/Date:0510406052 05.04.2018	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

178	Case No.: 46/3/81-ALC2/2018	Party Name:HAVELLS INDIA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00123/AM19/	RLA File :05/23/040/00001/AM19/	Lic.No/Date:0510406066 09.04.2018	

Decision : Committee considered the agenda and noted that case had been referred to DHI for comments. Committee decided to refer the file to Technical Expert-1 for

examination/comments. The case stands deferred.

179	Case No.: 2/1/81-ALC2/2018	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00002/AM19/	RLA File :03/94/040/00878/AM18/	Lic.No/Date:0310820384 11.04.2018	
Decision : Committee considered the agenda and noted that firm has been requested to furnish the details of carbon/alloy bifurcation in export and import. However, no reply received. Committee decided to send last reminder to firm.				

180	Case No.: 37/2/81-ALC2/2018	Party Name:ENERGY OILFIELD TOOLS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00042/AM19/	RLA File :05/23/040/00010/AM19/	Lic.No/Date:0510406087 11.04.2018	
Decision : Committee considered the agenda and decided to ask the firm to furnish the net weight of the export product/import product and length of pipe for examination of the case. The case stands deferred.				

181	Case No.: 81/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00158/AM19/	RLA File :04/24/040/00004/AM19/	Lic.No/Date:0410164196 12.04.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

182	Case No.: 82/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00159/AM19/	RLA File :04/24/040/00006/AM19/	Lic.No/Date:0410164197 12.04.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

183	Case No.: 59/2/81-ALC2/2018	Party Name:PRIME HARNESS SYSTEMS PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00064/AM19/	RLA File :05/24/040/00019/AM19/	Lic.No/Date:0510406150 18.04.2018	
Decision : Committee considered the agenda and noted that case had been referred to MeitY for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

184	Case No.: 1/3/81-ALC2/2018	Party Name:SHREE CABLES AND CONDUCTORS PVT.LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00078/AM19/	RLA File :11/24/040/00002/AM19/	Lic.No/Date:1110028333 18.04.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

185	Case No.: 71/2/81-ALC2/2018	Party Name:VEDANTA LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00076/AM19/	RLA File :05/24/040/00016/AM19/	Lic.No/Date:0510406155 19.04.2018	
Decision : Committee considered the agenda and noted that case had been referred to Min. of Mines. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

186	Case No.: 77/3/81-ALC2/2018	Party Name:POCL ENTERPRISES LTD.,	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00154/AM19/	RLA File :04/24/040/00250/AM18/	Lic.No/Date:0410164237 23.04.2018	
Decision : Committee considered the agenda and noted that firm has been requested to furnish the purity of Zinc in import for further examination of the case. Committee decided to send last reminder to firm and defer the case.				

187	Case No.: 104/3/81-ALC2/2018	Party Name:TATA INTERNATIONAL LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00181/AM19/	RLA File :02/24/040/00002/AM19/	Lic.No/Date:0210208361 24.04.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

188	Case No.: 121/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00198/AM19/	RLA File :04/24/040/00020/AM19/	Lic.No/Date:0410164249 25.04.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

189	Case No.: 45/3/81-ALC2/2018	Party Name:GRAVITA INDIA LTD	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:1310048940	

:01/81/050/00122/AM19/	:13/24/040/00072/AM19/	26.04.2018	
Decision : Committee noted that firm has been requested to furnish percentage of lead content in import and export for examination of the case, however, reply of the firm is not received. Committee decided to send last reminder to firm and defer the case			

190	Case No.: 112/3/81-ALC2/2018	Party Name:VIKARSH NANO TECHNOLOGY AND ALLOYS PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00189/AM19/	RLA File :31/83/040/00006/AM19/	Lic.No/Date:3110067035 26.04.2018	
Decision : Committee considered the agenda and noted that case had been referred to MeitY for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

191	Case No.: 83/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00160/AM19/	RLA File :04/24/040/00025/AM19/	Lic.No/Date:0410164295 04.05.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

192	Case No.: 85/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00162/AM19/	RLA File :04/24/040/00026/AM19/	Lic.No/Date:0410164296 04.05.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

193	Case No.: 93/3/81-ALC2/2018	Party Name:SEIKODENKI INDIA PRIVATE LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00170/AM19/	RLA File :04/24/040/00015/AM19/	Lic.No/Date:0410164293 04.05.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

194	Case No.: 11/3/81-ALC2/2018	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00088/AM19/	RLA File :03/94/040/01045/AM18/	Lic.No/Date:0310820852 08.05.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for				

examination/comments. The case stands deferred.

195	Case No.: 32/3/81-ALC2/2018	Party Name:DIANA METALS	Meet No/Date:5/81-ALC2/2018 10.10.2018	Approved
	HQ File :01/81/050/00109/AM19/	RLA File :04/24/040/00028/AM19/	Lic.No/Date:0410164310 09.05.2018	
Decision : Committee decided to ratify the norms for the above AA on repeat basis with AA No.0410161606 dated 16.02.2016 ratified in NC Meeting No. 07.03.2017. Item No. 5&6 on net to net basis with accountability clause. RA concerned may take suitable consequential action accordingly.				

196	Case No.: 128/3/81-ALC2/2018	Party Name:MANASH KUMAR PAUL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00205/AM19/	RLA File :02/24/040/00015/AM19/	Lic.No/Date:0210208395 10.05.2018	
Decision : Committee noted that firm has been requested to furnish the details of lead content in the import item for examination of case, however, no reply received. Committee decided to send last reminder to firm and defer the case.				

197	Case No.: 114/3/81-ALC2/2018	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00191/AM19/	RLA File :31/83/040/00018/AM19/	Lic.No/Date:3110067051 15.05.2018	
Decision : Committee considered the agenda and noted that case had been referred to MeitY for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

198	Case No.: 80/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00157/AM19/	RLA File :04/24/040/00039/AM19/	Lic.No/Date:0410164331 16.05.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

199	Case No.: 84/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00161/AM19/	RLA File :04/24/040/00038/AM19/	Lic.No/Date:0410164330 16.05.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

200	Case No.:120/3/81-ALC2/2018	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00197/AM19/	RLA File :04/24/040/00034/AM19/	Lic.No/Date:0410164328 16.05.2018	
Decision : MSME representative present in the meeting informed that quantity of export is more than import and requested to seek the clarification of the firm in this regard. Case stands deferred.				

201	Case No.:127/3/81-ALC2/2018	Party Name:MANASH KUMAR PAUL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00204/AM19/	RLA File :02/24/040/00019/AM19/	Lic.No/Date:0210208420 17.05.2018	
Decision : Committee noted that firm has been requested to furnish the details of lead content in the import item for examination of case, however, no reply received. Committee decided to send last reminder to firm and defer the case				

202	Case No.:126/3/81-ALC2/2018	Party Name:MANASH KUMAR PAUL	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00203/AM19/	RLA File :02/24/040/00025/AM19/	Lic.No/Date:0210208442 22.05.2018	
Decision : Committee noted that firm has been requested to furnish the details of lead content in the import item for examination of case, however, no reply received. Committee decided to send last reminder to firm and defer the case				

203	Case No.:125/3/81-ALC2/2018	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00202/AM19/	RLA File :05/23/040/00134/AM19/	Lic.No/Date:0510407029 02.07.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

204	Case No.:123/3/81-ALC2/2018	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00200/AM19/	RLA File :05/23/040/00067/AM19/	Lic.No/Date:0510407042 03.07.2018	
Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

205	Case No.:124/3/81-ALC2/2018	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00201/AM19/	RLA File :05/23/040/00096/AM19/	Lic.No/Date:0510407040 03.07.2018	

Decision : Committee considered the agenda and noted that case had been referred to DIPP for comments. Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.

206	Case No.:1/4/81-ALC2/2018	Party Name:BEDMUTHA INDUSTRIES LTD.	Meet No/Date:5/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00208/AM19/	RLA File :03/94/040/00219/AM19/	Lic.No/Date:0310822714 30.07.2018	
Decision : Committee considered the agenda and noted that case had been referred to MSME for comments. MSME informed that firm is not an MSME. Accordingly, Committee decided to refer the file to Technical Expert-3 for examination/comments. The case stands deferred.				

207	Case No.:1/23/81-ALC2/2017	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:4/81-ALC2/2018 10.10.2018	Status: Deferred
	HQ File :01/81/050/00500/AM18/	RLA File :05/23/040/00041/AM10/	Lic.No/Date:0510250513 08.10.2009	
Decision : Norms Committee considered the agenda for the above AA and heard Shri B.I. Babu, GM, PEM and Shri Rajiv Nirman, AGM, PEM appeared before the Norms Committee as per decision in Norms Committee Meeting No.:4/81-ALC2/2018 dated 27.08.2018 and 03.10.2018. Similar cases (AA No. 510257036 dated 28.01.2010, 510237295 dated 27.02.2009, 510249536 dated 18.09.2009, 510248210 dated 05.10.2009, 510255677 dated 06.01.2010, 510257035 dated 28.01.2010, 510259435 dated 25.02.2010, 510280963 dated 05.01.2011, 510317273 dated 10.02.2012, 510310197 dated 02.12.2011, 510305232 dated 14.10.2011, 510305231 dated 14.10.2011) of the firm were rejected on grounds that no manufacturing activity is involved and goods imported are supplied to project sites. However, the BHEL is of the view that import was done by PEM/BHEL and after sourcing of the material system is assembled and integrated at site and erection process involves welding, machining, grinding, mounting, assembly testing etc. at site to produce sub system that becomes immovable and integrated part of power plant. The officers representing BHEL who explained the erection process before the Committee were asked to submit the pictorial presentation of each component used by them as import/export with value addition for each advance authorisation for examination of the cases and later DGFT will look into the policy part in these cases. The case stands deferred.				


 रणदीप ठाकुर/Randheep Thakur
 उप महानिदेशक/Deputy Director General
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य मंत्रालय/Ministry of Commerce
 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

15
10.10.2018

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(18)/2016-IPHW

दिनांक 24.09.2018

No.....

Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059345 dated 17.12.2015 issued in favour of M/s FCI OEN Connectors Ltd Kerala.

Reference DGFT O. M NO. 01/81/50/527/AM-16/DES-2/33 dated 29.02.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 6,67,26,123.43 (US\$10,00,391.66) and CIF value of import is Rs 4,46,80,387.28 (US\$ 6,69,870.87).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. In the Foreign Trade Policy, 2015-2020, wastage norms for process manufacturing like gold have been set for manufacture of gold jewellery but no norms have been set for gold plating. AS per SION norms K45 the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for gold and palladium. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)

Scientist 'C'

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Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(18)/2016-IPHW

Dated 24.09.2018

रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
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उद्योग भवन/Udyog Bhawan
नई दिल्ली/New Delhi

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RMD

रणदीप ठाकुर/Randheep Thakur
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Calculation sheet for Lic. No. 1010059345

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight (Grams)	Qty to exported (Nos)	Total calculated qty	Total calculated qty	Qty applied in DGFT	Qty recommended
1	IMPORT ITEM FOR EXPORT ITEM No.1 : Connector P/N 73983-1011LF										
1	Phosphorous Bronze Strip	Grams	1.03301	314.80%	104.93%	2.1170	916877	Kg	1,941.01	6,450.04	1,941.01
2	Phosphorous Bronze Strip	Grams	0.194	430.93%	143.64%	0.4727	916877	Kg	433.38	515.26	433.38
3	Resin p/N 10069637	Grams	0.127	319.69%	5.00%	0.1334	916877	Kg	122.27	1,379.24	122.27
4	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.00094	20.00%	2.00%	0.0010	916877	Grams	876.39	1,052.90	876.39
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.005141	30.00%	2.00%	0.0052	916877	Grams	4,807.94	6,345.78	4,807.94
6	Nickel Anode (3PINI318 (Kg)	Grams	0.0285	2.00%	2.00%	0.0291	916877	Kg	26.65	26.09	26.09
7	NF 2026 TIN (3PITIL427(L)	MLTR	0.0411	2.00%	2.00%	0.0419	916877	Ltrs	38.44	37.66	37.66
8	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.0301	2.00%	2.00%	0.0307	916877	Ltrs	28.15	27.56	27.56
9	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.0478	2.00%	2.00%	0.0488	916877	Ltrs	44.70	43.82	43.82
10	NF 2019 MSA 950g/I (3PITL 428(L)	MLTR	0.0645	2.00%	2.00%	0.0658	916877	Ltrs	60.32	59.11	59.11
11	FB 7000 Brightner (3PIAU227(L)	MLTR	0.0042	2.00%	2.00%	0.0043	916877	Ltrs	3.93	3.83	3.83
12	Pallamet 500NICON Centr (3PIPD003)L	MLTR	0.0104	2.00%	2.00%	0.0106	916877	Ltrs	9.73	9.55	9.55
13	GALDENSV70 (3GALDENSV70 (Kg)	Grams	0.0044	2.00%	2.00%	0.0045	916877	Kg	4.11	4.00	4.00
14	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.0025	2.00%	2.00%	0.0026	916877	Ltrs	2.34	2.27	2.27
15	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.0092	2.00%	2.00%	0.0094	916877	Ltrs	8.60	8.406	8.41
2	PORT ITEM FOR EXPORT ITEM No. 2 : Connector P/N 84817-10102										
1	Phosphorous Bronze Strip	Grams	1.24	320.90%	106.97%	2.5622	1010016	Kg	2,587.91	7019.377	2,587.91
2	Phosphorous Bronze Strip	Grams	0.13	323.00%	107.67%	0.2617	1010016	Kg	264.28	567.604	264.28
3	Resin p/N 10069637	Grams	1.28	25.78%	5.00%	1.3440	1010016	Kg	1,357.46	1519.344	1,357.46
4	Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.0009557	20.00%	2.00%	0.0010	1010016	Grams	984.58	1182.86	984.58
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.0051906	30.00%	2.00%	0.0053	1010016	Grams	5,347.44	7056.322	5,347.44
6	Nickel Anode (3PINI318 (Kg)	Grams	0.03	2.00%	2.00%	0.0291	1010016	Kg	29.36	28.738	28.74
7	NF 2026 TIN (3PITIL427(L)	MLTR	0.04	2.00%	2.00%	0.0419	1010016	Ltrs	42.34	41.489	41.49
8	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.03	2.00%	2.00%	0.0307	1010016	Ltrs	31.01	30.356	30.36
9	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.05	2.00%	2.00%	0.0488	1010016	Ltrs	49.24	48.268	48.27
10	NF 2019 MSA 950g/I (3PITL 428(L))	MLTR	0.06	2.00%	2.00%	0.0658	1010016	Ltrs	66.45	65.118	65.12
11	FB 7000 Brightner (3PIAU227(L)	MLTR	0.00	2.00%	2.00%	0.0043	1010016	Ltrs	4.33	4.219	4.22
12	Pallamet 500NicON Centr (3PIPD003)L	MLTR	0.01	2.00%	2.00%	0.0106	1010016	Ltrs	10.71	10.524	10.52
13	GALDENSV70 (3GALDENSV70 (Kg)	Grams	0.00	2.00%	2.00%	0.0045	1010016	Kg	4.53	4.402	4.40
14	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.00	2.00%	2.00%	0.0026	1010016	Ltrs	2.58	2.5	2.50
15	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.01	2.00%	2.00%	0.0094	1010016	Ltrs	9.48	9.26	9.26
3	IMPORT ITEM FOR EXPORT ITEM No. 3 : Connector P/N 10126372-102LF										
1	Cu Ni Alloy Strip P/N 16-831-006	Grams	1.484	521.60%	173.87%	4.0642	553140	Kg	2,248.06	6563.831	2,248.06

2	Resin P/N 10114325	Grams	1.37	178.39%	5.00%	1.4385	553140	Kg	795.69	1651.478	795.69
3	Resin p/n 10069637	Grams	0.1908	123.93%	5.00%	0.2003	553140	Kg	110.82	2085.077	110.82
4	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.000483	20.00%	2.00%	0.0005	553140	Grams	272.51	347.911	272.51
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.002	30.00%	2.00%	0.0020	553140	Grams	1,128.41	1627.942	1,128.41
6	Nickel Anode (3PINI318 (Kg)	Grams	0.0046	2.00%	2.00%	0.0047	553140	Kg	2.60	2.552	2.55
7	NF 2026 TIN (3PITL427(L)	MLTR	0.0067	2.00%	2.00%	0.0068	553140	Ltrs	3.78	3.685	3.69
8	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.0049	2.00%	2.00%	0.0050	553140	Ltrs	2.76	2.696	2.70
9	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.0077	2.00%	2.00%	0.0079	553140	Ltrs	4.34	4.287	4.29
10	NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.0105	2.00%	2.00%	0.0107	553140	Ltrs	5.92	5.783	5.78
11	FB 7000 Brightner (3PIAU227(L)	MLTR	0.0007	2.00%	2.00%	0.0007	553140	Ltrs	0.39	0.375	0.38
12	Pallamet 500NicON Centr (3PIPD003)L)	MLTR	0.0017	2.00%	2.00%	0.0017	553140	Ltrs	0.96	0.935	0.94
13	GALDENS V70 (3GALDENS V70 (Kg)	Grams	0.0007	2.00%	2.00%	0.0007	553140	Kg	0.39	0.391	0.39
14	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.0004	2.00%	2.00%	0.0004	553140	Ltrs	0.23	0.222	0.22
15	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.0015	2.00%	2.00%	0.0015	553140	Ltrs	0.85	0.822	0.82
4	IMPORT ITEMS FOR EXPORT ITEM NO. 4 : Connector P/N 52057-102LF										
1	Phosphorus Bronze Strip	Grams	1.4238	753.35%	251.12%	4.9992	191923	Kg	959.4614616	2669.244	959.46
2	Brass Strip P/N 10121827	Grams	0.126	218.25%	72.75%	0.2177	191923	Kg	41.77523967	1036.012	41.78
3	Phosphorus Bronze Strip	Grams	0.593	52.11%	17.37%	0.6960	191923	Kg	133.578408	84.334	84.33
4	Phosphorus Bronze Strip	Grams	2.093	129.62%	43.21%	2.9973	191923	Kg	575.2572053	182.696	182.70
5	Resin P/N 10069637	Grams	9.7	97.50%	5.00%	10.1850	191923	Kg	1954.735755	484.468	484.47
6	Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.0007749	20.00%	2.00%	0.0008	191923	Grams	151.6955554	186.289	151.70
7	Palladium Terammine Sulphate (3PIPD002)	Grams	0.0042671	30.00%	2.00%	0.0044	191923	Grams	835.333726	1295.555	835.33
8	Nickel Anode (3PINI318 (Kg)	Grams	0.0062	2.00%	2.00%	0.0063	191923	Kg	1.213721052	1.181	1.18
9	NF 2026 TIN (3PITL427(L)	MLTR	0.0089	2.00%	2.00%	0.0091	191923	Ltrs	1.742276994	1.705	1.71
10	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.0065	2.00%	2.00%	0.0066	191923	Ltrs	1.27244949	1.247	1.25
11	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.0103	2.00%	2.00%	0.0105	191923	Ltrs	2.016343038	1.983	1.98
12	NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.0139	2.00%	2.00%	0.0142	191923	Ltrs	2.721084294	2.675	2.68
13	FB 7000 Brightner (3PIAU227(L)	MLTR	0.0009	2.00%	2.00%	0.0009	191923	Ltrs	0.176185314	0.173	0.17
14	Pallamet 500NicON Centr (3PIPD003)L)	MLTR	0.0023	2.00%	2.00%	0.0023	191923	Ltrs	0.450251358	0.432	0.43
15	GALDENS V70 (3GALDENS V70 (Kg)	Grams	0.0009	2.00%	2.00%	0.0009	191923	Kg	0.176185314	0.181	0.18
16	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.0005	2.00%	2.00%	0.0005	191923	Ltrs	0.09788073	0.103	0.10
17	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.002	2.00%	2.00%	0.0020	191923	Ltrs	0.39152292	0.38	0.38
5	IMPORT ITEMS FOR EXPORT ITEM NO. 5 : Connector P/N 73983-1004LF										
1	Phosphorus Bronze Strip	Grams	1.864008	510.83%	170.28%	5.0380	135072	Kg	680.4934564	1794.976	680.49
2	Phosphorus Bronze Strip	Grams	0.126	323.02%	107.67%	0.2617	135072	Kg	35.34384	75.907	35.34
3	Resin P/N 10069637	Grams	1.28	25.78%	5.00%	1.3440	135072	Kg	181.536768	203.186	181.54
4	Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.0029933	20.00%	2.00%	0.0031	135072	Grams	412.397238	500.179	412.40
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.0222762	30.00%	2.00%	0.0227	135072	Grams	3069.068704	3734.504	3,069.07
6	Nickel Anode (3PINI318 (Kg)	Grams	0.0285	2.00%	2.00%	0.0291	135072	Kg	3.92654304	3.843	3.84
7	NF 2026 TIN (3PITL427(L)	MLTR	0.0411	2.00%	2.00%	0.0419	135072	Ltrs	5.662488384	5.548	5.55
8	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.0301	2.00%	2.00%	0.0307	135072	Ltrs	4.146980544	4.06	4.06
9	Golden Eye Nickel Make up (3PINI304(L)	MLTR	0.0478	2.00%	2.00%	0.0488	135072	Ltrs	6.585570432	6.455	6.46
10	NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.0645	2.00%	2.00%	0.0658	135072	Ltrs	8.88638688	8.708	8.71
11	FB 7000 Brightner (3PIAU227(L)	MLTR	0.0042	2.00%	2.00%	0.0043	135072	Ltrs	0.578648448	0.564	0.56
12	Pallamet 500NicON Centr (3PIPD003)L)	MLTR	0.0104	2.00%	2.00%	0.0106	135072	Ltrs	1.432843776	1.407	1.41

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Directorate General of Foreign Trade
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13	GALDENSV70 (3GALDENSV70 (Kg))	Grams	0.0044	2.00%	2.00%	0.0045	135072	Kg	0.606203136	0.589	0.59
14	FB 7000 Balancer (3PIAU224 (L))	MLTR	0.0025	2.00%	2.00%	0.0026	135072	Ltrs	0.3444336	0.334	0.33
15	Pallamet 500 Replenisher (3PIPD005(L))	MLTR	0.0092	2.00%	2.00%	0.0094	135072	Ltrs	1.267515648	1.238	1.24
6	IMPORT ITEMS FOR EXPORT ITEM NO. 6 : Connector P/N 74770-102LF										
1	Cu Ni Alloy Strip P/N 10-831-007	Grams	5.38736	471.13%	157.04%	13.8479	92534	Kg	1281.402195	3606.117	1,281.40
2	Resin P/N 10069637	Grams	6.296	16.15%	5.00%	6.6108	92534	Kg	611.7237672	1169.007	611.72
3	Resin P/N 10114325	Grams	0.50325	88.54%	5.00%	0.5284	92534	Kg	48.89612228	675.773	48.90
4	Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.001369	20.00%	2.00%	0.0014	92534	Grams	129.2315039	167.719	129.23
5	Palladium Teramine Sulphate (3PIPD002)	Grams	0.0142176	30.00%	2.00%	0.0145	92534	Grams	1341.923626	1886.701	1,341.92
6	Nickel Anode (3PINI318 (Kg))	Grams	0.0092	2.00%	2.00%	0.0094	92534	Kg	0.868339056	0.854	0.85
7	NF2026 TIN (3PITL427(L))	MLTR	0.0133	2.00%	2.00%	0.0136	92534	Ltrs	1.255316244	1.233	1.23
8	Golden Eye Nickel Con (3PINI305(L))	MLTR	0.0097	2.00%	2.00%	0.0099	92534	Ltrs	0.915531396	0.902	0.90
9	GOLDEN EYE NICKel Make up (3PINI304(L))	MLTR	0.0155	2.00%	2.00%	0.0158	92534	Ltrs	1.46296254	1.434	1.43
10	NF 2019 MSA 950g/L(3PITL428(L))	MLTR	0.0209	2.00%	2.00%	0.0213	92534	Ltrs	1.972639812	1.935	1.94
11	FB7000 Brightener (3PIAU227(L))	MLTR	0.0014	2.00%	2.00%	0.0014	92534	Ltrs	0.132138552	0.125	0.13
12	PALLAMET500NICON CENTER (3PIPD003(L))	MLTR	0.0034	2.00%	2.00%	0.0035	92534	Ltrs	0.320907912	0.313	0.31
13	GALDENSV70(3GALDENSV70(kg))	Grams	0.0014	2.00%	2.00%	0.0014	92534	Kg	0.132138552	0.131	0.13
14	FB7000 BALANCER (3PIAU224(L))	MLTR	0.0008	2.00%	2.00%	0.0008	92534	Ltrs	0.075507744	0.074	0.07
15	PALLAMET 500 REPLENISHER (PIPD005(L))	MLTR	0.003	2.00%	2.00%	0.0031	92534	Ltrs	0.28315404	0.275	0.28


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 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

16
10.10.2018

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
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17(15)/2016-IPHW

24.09.2018

संख्या

दिनांक

No.....

Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059344 dated 17.12.2015 issued in favour of M/s FCI OEN Connectors Ltd Kerala.

Reference DGFT O. M NO. 01/81/50/530/AM-16/DES-2/138 dated 01.03.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 7,54,10,182.61 (US\$ 11,30,587.62) and CIF value of import is Rs 3,90,00,426.10 (US\$5,84,714.03).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.



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DIT U.O No. 17(15)/2016-IPHW

Dated 24.09.2018

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28/9/18
concern to DES-2
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FTDO/MC-2
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TIX



Calculation Sheet for ER No. 1610655344											
	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight (Grams)	Qty to exported (Nos)	UOM as in DGFT license	Total calculated qty	Qty applied in DGFT	Qty recommended
1	IMPORT ITEM FOR EXPORT ITEM No.1 : Connector P/N 55003-901003LF										
1	Phosphorous Bronze Strip	Grams	0.903204	475.9%	158.63%	2.34	1749888	Kg	4,087.71	10,426.52	4,087.71
2	Phosphorous Bronze Strip	Grams	0.121	357.90%	119.30%	0.27	1749888	Kg	464.34	983.39	464.34
3	Phosphorous Bronze Strip	Grams	0.290999	303.10%	101.03%	0.59	1749888	Kg	1,023.69	2,333.68	1,023.69
4	Resin p/N 10069637	Grams	1.28025	25.80%	5.00%	1.34	1749888	Kg	2,352.31	2,632.32	2,352.31
5	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.0009557	24.91%	2.00%	0.00	1749888	Gram	1,705.82	2,088.88	1,705.82
6	Palladium Terammine Sulphate (3PIPD002)	Grams	0.0052508	35.33%	11.78%	0.01	1749888	Gram	10,270.39	12,435.16	10,270.39
7	Nickel Anode (3PINI318 (Kg))	Grams	0.028	2.00%	2.00%	0.03	1749888	Kg	49.98	49.79	49.79
8	NF 2026 TIN (3PITIL427(L))	MLTR	0.041	2.00%	2.00%	0.04	1749888	Ltr	73.18	71.88	71.88
9	Golden Eye Nickel Con (3PINI305(L))	MLTR	0.03	2.00%	2.00%	0.03	1749888	Ltr	53.55	52.59	52.59
10	Golden Eye Nickel Make up (3PINI304 (L))	MLTR	0.048	2.00%	2.00%	0.05	1749888	Ltr	85.67	83.63	83.63
11	NF 2019 MSA 950g/l (3PITL 428(L))	MLTR	0.064	2.00%	2.00%	0.07	1749888	Ltr	114.23	112.82	112.82
12	FB 7000 Brightner (3PIAU227(L))	MLTR	0.004	2.00%	2.00%	0.00	1749888	Ltr	7.14	7.31	7.14
13	Pallamet 500NicON Centr (3PIPD003)L	MLTR	0.01	2.00%	2.00%	0.01	1749888	Ltr	17.85	18.23	17.85
14	GALDENS70 (3GALDENS70 (Kg))	Grams	0.004	2.00%	2.00%	0.00	1749888	Kg	7.14	7.63	7.14
15	FB 7000 Balancer (3PIAU224 (L))	MLTR	0.002	2.00%	2.00%	0.00	1749888	Ltr	3.57	4.33	3.57
16	Pallamet 500 Replenisher (3PIPD005(L))	MLTR	0.009	2.00%	2.00%	0.01	1749888	Ltr	16.06	16.044	16.04
2	IMPORT ITEM FOR EXPORT ITEM : Connector P/N 10075388-101LF										
1	Phosphorous Bronze Strip	Grams	0.6436	2123.40%	707.80%	5.20	92400	Kg	480.39	4569.365	480.39
2	Resin p/N (16-522-017)	Grams	1.169	1124.10%	5.00%	1.23	92400	Kg	113.42	622.853	113.42
3	Resin p/N 10114325	Grams	0.55	2501.80%	5.00%	0.58	92400	Kg	53.36	607.495	53.36
4	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.0027904	26.23%	2.00%	0.003	92400	Gram	262.99	325.47	262.99
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.009392	36.75%	12.25%	0.01	92400	Gram	974.13	1188.28	974.13
6	Nickel Anode (3PINI318 (Kg))	Grams	0.0009	2%	2.00%	0.00	92400	Kg	0.08	0.853	0.08
7	NF 2026 TIN (3PITIL427(L))	MLTR	0.013	2%	2.00%	0.01	92400	Ltr	1.23	1.231	1.23
8	Golden Eye Nickel Con (3PINI305(L))	MLTR	0.010	2%	2.00%	0.01	92400	Ltr	0.94	0.901	0.90
9	Golden Eye Nickel Make up (3PINI304 (L))	MLTR	0.015	2%	2.00%	0.02	92400	Ltr	1.41	1.432	1.41
10	NF 2019 MSA 950g/l (3PITL 428(L))	MLTR	0.021	2%	2.00%	0.02	92400	Ltr	1.98	1.932	1.93

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11	FB 7000 Brightner (3PIAU227(L))	MLTR	0.001	2%	2.00%	0.00	92400	Ltr	0.09	0.125	0.09
12	Pallamet 500NiCON Centr (3PIPD003(L))	MLTR	0.003	2%	2.00%	0.00	92400	Ltr	0.28	0.312	0.28
13	GALDENS70 (3GALDENS70 (Kg))	Grams	0.001	2%	2.00%	0.00	92400	Kg	0.09	0.131	0.09
14	FB 7000 Balancer (3PIAU224 (L))	MLTR	0.001	2%	2.00%	0.00	92400	Ltr	0.09	0.074	0.07
15	Pallamet 500 Replenisher (3PIPD005(L))	MLTR	0.003	2%	2.00%	0.00	92400	Ltr	0.283	0.275	0.275
3	IMPORT ITEM FOR EXPORT ITEM : Connector P/N 86093487313H55UPLF										
1	Phosphorus Bronze Strip	Grams	0.50895	280.20%	93.40%	0.984	715271	Kg	704.05	1559.01	704.05
2	Cold rolled steel strip-EDDCRS0.4X50MM	Grams	6.064	300.97%	100.32%	12.15	715271	Kg	8,688.89	4337.639	4,337.64
3	Resin -10028934	Grams	2.564	35.40%	5.00%	2.692	715271	Kg	1,925.65	884.871	884.87
4	Resin (16-522-017)	Grams	0.4079	104.60%	5.00%	0.428	715271	Kg	306.35	3724.974	306.35
5	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.0004761	20.00%	2.00%	0.000	715271	Gram	347.35	443.586	347.35
6	Palladium Terammine Sulphate (3PIPD002)	Grams	0.0040176	30.00%	10.00%	0.004	715271	Gram	3,161.04	4054.06	3,161.04
7	Nickel Anode (3PINI318 (Kg))	Grams	0.007	2.00%	2.00%	0.007	715271	Kg	5.11	4.95	4.95
8	NF 2026 TIN (3PITIL427(L))	MLTR	0.01	2.00%	2.00%	0.010	715271	Ltr	7.30	7.147	7.15
9	Golden Eye Nickel Con (3PINI305(L))	MLTR	0.007	2.00%	2.00%	0.007	715271	Ltr	5.11	5.229	5.11
10	Golden Eye Nickel Make up (3PINI304 (L))	MLTR	0.012	2.00%	2.00%	0.012	715271	Ltr	8.75	8.315	8.32
11	NF 2019 MSA 950g/l (3PITL 428(L))	MLTR	0.016	2.00%	2.00%	0.016	715271	Ltr	11.67	11.217	11.22
12	FB 7000 Brightner (3PIAU227(L))	MLTR	0.001	2.00%	2.00%	0.001	715271	Ltr	0.73	0.727	0.73
13	Pallamet 500NiCON Centr (3PIPD003(L))	MLTR	0.003	2.00%	2.00%	0.003	715271	Ltr	2.19	1.813	1.81
14	GALDENS70 (3GALDENS70 (Kg))	Grams	0.001	2.00%	2.00%	0.001	715271	Kg	0.73	0.758	0.73
15	FB 7000 Balancer (3PIAU224 (L))	MLTR	0.001	2.00%	2.00%	0.001	715271	Ltr	0.73	0.431	0.43
16	Pallamet 500 Replenisher (3PIPD005(L))	MLTR	0.002	2.00%	2.00%	0.002	715271	Ltr	1.46	1.595	1.46
4	IMPORT Items For export item no. 4 Connector P/N D09P24A4GV00LF										
1	Phosphorus Bronze Strip		0.5859	237.00%	79.00%	1.048761	551502	Kg	578.39	1202.05	578.39
2	Cold rolled steel strip-EDDCRS0.5X50MM		6.871	381.63%	127.21%	15.61169	551502	Kg	8609.88	3789.60	3789.60
3	Resin (16-508-187)		1.819	130.80%	5.00%	1.90995	551502	Kg	1053.34	3322.60	1053.34
4	Gold Potassium Cyanide (GPC) (3PLAU200)		0.0002718	20%	2.00%	0.00028	551502	Gram	152.90	183.50	152.90
5	Nickel Anode (3PINI318 (Kg))		0.00692	2%	2%	0.00706	551502	Kg	3.89	3.80	3.80
6	NF 2026 TIN (3PITIL427(L))		0.01	2%	2%	0.0102	551502	Ltr	5.63	5.50	5.50
7	Golden Eye Nickel Con (3PINI305(L))		0.007	2%	2%	0.00714	551502	Ltr	3.94	4.03	3.94
8	Golden Eye Nickel Make up (3PINI304 (L))		0.012	2%	2%	0.01224	551502	Ltr	6.75	6.40	6.40
9	NF 2019 MSA 950g/l (3PITL 428(L))		0.016	2%	2%	0.01632	551502	Ltr	9.00	8.64	8.64
10	FB 7000 Brightner (3PIAU227(L))		0.001	2%	2%	0.00102	551502	Ltr	0.56	0.56	0.56
11	Pallamet 500NiCON Centr (3PIPD003(L))		0.003	2%	2%	0.00306	551502	Ltr	1.69	1.38	1.38
12	GALDENS70 (3GALDENS70 (Kg))		0.001	2%	2%	0.00102	551502	Kg	0.56	0.59	0.56
13	FB 7000 Balancer (3PIAU224 (L))		0.001	2%	2%	0.00102	551502	Ltr	0.56	0.32	0.32
14	Pallamet 500 Replenisher (3PIPD005(L))		0.002	2%	2%	0.00204	551502	Ltr	1.13	1.23	1.13
5	IMPORT Items For export item no. 4 Connector P/N D09S24A4GV00LF										
1	Phosphorus Bronze Strip		0.53415	269.30%	90%	1.01363865	329805	Kg	334.30	718.85	334.30
2	Cold rolled steel strip-EDDCRS0.4X50MM		6.063	300.89%	100%	12.14400711	329805	Kg	4005.15	1999.63	1999.63
3	Resin (16-508-187)		2.587	92%	5%	2.71635	329805	Kg	895.87	2741.94	895.87
4	Gold Potassium Cyanide (GPC) (3PLAU200)		0.0001944	20%	2%	0.000198288	329805	Gram	65.40	78.51	65.40
5	Nickel Anode (3PINI318 (Kg))		0.007	2%	2%	0.00714	329805	Kg	2.35	2.28	2.28
6	NF 2026 TIN (3PITIL427(L))		0.01	2%	2%	0.0102	329805	Ltr	3.36	3.30	3.30
7	Golden Eye Nickel Con (3PINI305(L))		0.00731	2%	2%	0.0074562	329805	Ltr	2.46	2.36	2.36
8	Golden Eye Nickel Make up (3PINI304 (L))		0.01162	2%	2%	0.0118524	329805	Ltr	3.91	3.76	3.76
9	NF 2019 MSA 950g/l (3PITL 428(L))		0.016	2%	2%	0.01632	329805	Ltr	5.38	5.07	5.07
10	FB 7000 Brightner (3PIAU227(L))		0.001	2%	2%	0.00102	329805	Ltr	0.34	0.33	0.33
11	Pallamet 500NiCON Centr (3PIPD003(L))		0.003	2%	2%	0.00306	329805	Ltr	1.01	0.82	0.82
12	GALDENS70 (3GALDENS70 (Kg))		0.001	2%	2%	0.00102	329805	Kg	0.34	0.34	0.34
13	FB 7000 Balancer (3PIAU224 (L))		0.001	2%	2%	0.00102	329805	Ltr	0.34	0.20	0.20
14	Pallamet 500 Replenisher (3PIPD005(L))		0.002	2%	2%	0.00204	329805	Ltr	0.67	0.72	0.67

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उद्योग भवन / Udyog Bhavan
नई दिल्ली / New Delhi

18
18.10.2018

भारत सरकार
Government of India
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Website: www.meity.gov.in

संख्या 17(19)/2016-IPHW

No.....

दिनांक 24.09.2018

Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059352 dated 30.12.2015 issued in favour of M/s FCI OEN Connectors Ltd Kerala.

Reference DGFT O. M NO. 01/81/50/528/AM-16/DES-2/136 dated 01.03.2016 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 7,72,53,174.75 (US\$11,48,746.09) and CIF value of import is Rs 6,16,10,658.16 (US\$ 9,16,143.62).
3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.
4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

Concern to DES-II
may be to his
F700(NC-11)
28/9/18
17/11



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DIT U.O No. 17(19)/2016-IPHW

Dated 24.09.2018

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रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय/Ministry of Commerce
उद्योग भवन/Udyog Bhawan
नई दिल्ली/New Delhi

-55-51-



Digital India
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ELECTRONICS INDIA
Billion Needs Million Chips

Calculation sheet for Lic. No. 1010059352

 रणदीप ठाकुर/Randheep Thakur उप महानिदेशक/Deputy Director General विदेश व्यापार महानिदेशालय Directorate General of Foreign Trade वाणिज्य मंत्रालय/Ministry of Commerce उद्योग भवन/Udyog Bhavan नई दिल्ली/New Delhi										
Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight	Qty to exported (Nos)	UOM as in DGFT license	Total calculated qty	Qty applied in DGFT	Qty recommend ed
1	IMPORT ITEM FOR EXPORT ITEM No.1 : Connector P/N 86093967113755ELF									
1 Brass Strip- 10123944	Grams	1.504	475.3%	158.44%	3.89	163901	Kgs	637.07	1,540.43	637.07
2 Brass Strip- 10123945	Grams	1.92	366.17%	122.06%	4.26	163901	Kgs	698.79	1,873.14	698.79
3 Brass Strip- 10123946	Grams	2.464	398.57%	132.86%	5.74	163901	Kgs	940.40	2,263.52	940.40
4 Resin- 10038314	Grams	6.976	71.67%	5.00%	7.32	163901	Kgs	1,200.54	1,484.69	1,200.54
5 Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.003	20.00%	2.00%	0.004	163901	Grams	583.45	690.74	583.45
6 Palladium Terammine Sulphate (3PIPD002)	Grams	0.006	30.00%	2.00%	0.006	163901	Grams	1,028.15	1,317.74	1,028.15
7 Nickel Anode (3PINI318 (Kg)	Grams	0.074	2.00%	2.00%	0.08	163901	Kgs	12.37	12.10	12.10
8 NF 2026 TIN (3PITIL427(L)	MLTR	0.107	2.00%	2.00%	0.11	163901	Ltrs	17.89	17.47	17.47
9 Golden Eye Nickel Con (3PINI305(L)	MLTR	0.078	2.00%	2.00%	0.08	163901	Ltrs	13.04	12.78	12.78
10 Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.124	2.00%	2.00%	0.13	163901	Ltrs	20.73	20.32	20.32
11 NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.167	2.00%	2.00%	0.17	163901	Ltrs	27.92	27.42	27.42
12 FB 7000 Brightner (3PIAU227(L)	MLTR	0.011	2.00%	2.00%	0.01	163901	Ltrs	1.84	1.78	1.78
13 Pallamet 500NICON Centr (3PIPD003)L	MLTR	0.027	2.00%	2.00%	0.03	163901	Ltrs	4.51	4.43	4.43
14 GALDENS70 (3GALDENS70 (Kg)	Grams	0.011	2.00%	2.00%	0.01	163901	Kgs	1.84	1.85	1.84
15 FB 7000 Balancer (3PIAU224 (L)	MLTR	0.006	2.00%	2.00%	0.01	163901	Ltrs	1.00	1.05	1.00
16 Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.024	2.00%	2.00%	0.02	163901	Ltrs	4.01	3.899	3.90
2	IMPORT ITEM FOR EXPORT ITEM No.2: Connector P/N HM2P65PDT2A0N9LF									
1 Special Brass (S30) Strip- 10126843	Grams	0.108	392.58%	130.86%	0.25	883008	Kgs	220.16	554.377	220.16
2 Special Brass (S30) Strip- 10126845	Grams	2.844	420.86%	140.29%	6.83	883008	Kgs	6,034.30	15608.548	6,034.30
3 Resin- 10058787	Grams	4.649	0.00%	0.00%	4.65	883008	Kgs	4,105.10	4105.026	4,105.03
4 Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.003	20.00%	2.00%	0.00	883008	Grams	2,375.96	2809.297	2,375.96
5 Palladium Terammine Sulphate (3PIPD002)	Grams	0.013	30.00%	2.00%	0.01	883008	Grams	11,898.28	15240.674	11,898.28
6 Nickel Anode (3PINI318 (Kg)	Grams	0.10	2.00%	2.00%	0.10	883008	Kgs	86.46	84.879	84.88
7 NF 2026 TIN (3PITIL427(L)	MLTR	0.14	2.00%	2.00%	0.14	883008	Ltrs	125.19	122.539	122.54
8 Golden Eye Nickel Con (3PINI305(L)	MLTR	0.10	2.00%	2.00%	0.10	883008	Ltrs	91.87	89.658	89.66
9 Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.16	2.00%	2.00%	0.16	883008	Ltrs	145.01	142.562	142.56
10 NF 2019 MSA 950g/l (3PITL 428(L))	MLTR	0.22	2.00%	2.00%	0.22	883008	Ltrs	196.35	192.33	192.33
11 FB 7000 Brightner (3PIAU227(L)	MLTR	0.01	2.00%	2.00%	0.01	883008	Ltrs	12.61	12.461	12.46
12 Pallamet 500NICON Center (3PIPD003)L	MLTR	0.04	2.00%	2.00%	0.04	883008	Ltrs	31.52	31.082	31.08
13 GALDENS70 (3GALDENS70 (Kg)	Grams	0.02	2.00%	2.00%	0.02	883008	Kgs	13.51	13.002	13.00
14 FB 7000 Balancer (3PIAU224 (L)	MLTR	0.01	2.00%	2.00%	0.01	883008	Ltrs	7.21	7.384	7.21

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15	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.03	2.00%	2.00%	0.03	883008	Ltrs	27.92	27.351	27.35
3	IMPORT ITEM FOR EXPORT ITEM No. 3 : Connector P/N HM2P89PDF1J1N9LF										
1	Special Brass (S30) Strip- 10126843	Grams	1.4256	392.58%	130.86%	3.291	739872	Kgs	2,435.02	6162.533	2,435.02
2	Special Brass (S30) Strip- 10126845	Grams	0.5214	420.86%	140.29%	1.253	739872	Kgs	926.96	4795.041	926.96
3	Resin-10058787	Grams	2.8875	140.00%	5.00%	3.032	739872	Kgs	2,243.20	5220.152	2,243.20
4	Gold Potassium Cyanide (GPC) (3PLAU200)	Grams	0.002	20.00%	2.00%	0.002	739872	Grams	1,632.05	1939.451	1,632.05
5	Palladium Terammine Sulphate (3PIPD002)	Grams	0.008	30.00%	2.00%	0.008	739872	Grams	6,174.55	9853.451	6,174.55
6	Nickel Anode (3PINI318 (Kg)	Grams	0.085	2.00%	2.00%	0.087	739872	Kgs	64.15	62.586	62.59
7	NF 2026 TIN (3PITL427(L)	MLTR	0.122	2.00%	2.00%	0.124	739872	Ltrs	92.07	90.355	90.36
8	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.089	2.00%	2.00%	0.091	739872	Ltrs	67.17	66.11	66.11
9	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.142	2.00%	2.00%	0.145	739872	Ltrs	107.16	105.118	105.12
10	NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.192	2.00%	2.00%	0.196	739872	Ltrs	144.90	141.815	141.82
11	FB 7000 Brightner (3PIAU227(L)	MLTR	0.012	2.00%	2.00%	0.012	739872	Ltrs	9.06	9.188	9.06
12	Pallamet 500NicON Centr (3PIPD003(L)	MLTR	0.031	2.00%	2.00%	0.032	739872	Ltrs	23.39	22.918	22.92
13	GALDENSV70 (3GALDENSV70 (Kg)	Grams	0.013	2.00%	2.00%	0.013	739872	Kgs	9.81	9.587	9.59
14	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.007	2.00%	2.00%	0.007	739872	Ltrs	5.28	5.445	5.28
15	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.027	2.00%	2.00%	0.028	739872	Ltrs	20.38	20.167	20.17
4	PORT ITEMS FOR EXPORT ITEM NO. 4 : Connector P/N HM2P65PD5110N										
1	Special Brass (S30) Strip- 10126843	Grams	2.7	392.58%	130.86%	6.233	499565	Kgs	3113.892721	7880.627	3113.89272
2	Resin-10058787	Grams	4.488	0.00%	0.00%	4.488	499565	Kgs	2242.04772	2264.081	2242.04772
3	Gold Potassium Cyanide P/N (3PLAU200)	Grams	0.002	20.00%	2.00%	0.002	499565	Grams	1197.457305	1423.003	1197.45731
4	Palladium Terammine Sulphate (3PIPD002)	Grams	0.011	30.00%	2.00%	0.011	499565	Grams	5636.966569	7256.939	5636.96657
5	Nickel Anode (3PINI318 (Kg)	Grams	0.096	2.00%	2.00%	0.098	499565	Kgs	48.9174048	48.021	48.021
6	NF 2026 TIN (3PITL427(L)	MLTR	0.139	2.00%	2.00%	0.142	499565	Ltrs	70.8283257	69.327	69.327
7	Golden Eye Nickel Con (3PINI305(L)	MLTR	0.102	2.00%	2.00%	0.104	499565	Ltrs	51.9747426	50.725	50.725
8	Golden Eye Nickel Make up (3PINI304 (L)	MLTR	0.161	2.00%	2.00%	0.164	499565	Ltrs	82.0385643	80.655	80.655
9	NF 2019 MSA 950g/l (3PITL 428(L)	MLTR	0.218	2.00%	2.00%	0.222	499565	Ltrs	111.0832734	108.812	108.812
10	FB 7000 Brightner (3PIAU227(L)	MLTR	0.014	2.00%	2.00%	0.014	499565	Ltrs	7.1337882	7.05	7.05
11	Pallamet 500NicON Centr (3PIPD003(L)	MLTR	0.035	2.00%	2.00%	0.036	499565	Ltrs	17.8344705	17.585	17.585
12	GALDENSV70 (3GALDENSV70 (Kg)	Grams	0.015	2.00%	2.00%	0.015	499565	Kgs	7.6433445	7.356	7.356
13	FB 7000 Balancer (3PIAU224 (L)	MLTR	0.008	2.00%	2.00%	0.008	499565	Ltrs	4.0764504	4.178	4.0764504
14	Pallamet 500 Replenisher (3PIPD005(L)	MLTR	0.031	2.00%	2.00%	0.032	499565	Ltrs	15.7962453	15.474	15.474

रणदीप ठाकुर/Randheep Thakur
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 Directorate General of Foreign Trade
 वाणिज्य मंत्रालय/Ministry of Commerce
 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

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10.10.18

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

17(26)/2017-IPHW

24.09.2018

संख्या

दिनांक

No.....

Date.....

Subject: - Ratification of norms in terms of Para 4.7 of HBP (Vol 1) in respect of Advance Authorization No. 1010059732 dated 23.02.2017 issued in favour of M/s FCI OEN Connectors Ltd Kerala.

Reference DGFT O. M NO. 01/81/50/009/AM-18/DES-2/03 dated 17.04.2017 vide which comments of MeitY have been sought on the above mentioned application of M/s FCI OEN Connectors Ltd. Kerala for export of "Connectors".

2. The FOB value of export is Rs. 1,93,44,302 (US\$ 2,87,007.445) and CIF value of import is Rs 74,99,718 (US\$ 1,08,534.29).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. It is observed that, in the Foreign Trade Policy, 2015-2020, the wastage norms for manufacturing of gold jewellery has been prescribed. However, no norms have been prescribed for gold plating. The SION norms K45 prescribes the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for precious metals like gold and palladium. The wastage norms for metal sheet have been recommended as one third of the wastage claimed by the party. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.

(Saurabh Ranjan)

Scientist 'C'

Phone No. 24301764

Email: saurabh.ranjan@meity.gov.in

Shri S.K Panigrahi, FTDO, O/o DGFT, Udyog Bhawan, New Delhi
DIT U.O No. 17(15)/2016-IPHW

Dated 24.09.2018

रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय/Ministry of Commerce
उद्योग भवन/Udyog Bhawan
नई दिल्ली/New Delhi

conceded DES-II
may see for
FTDO (H/C-II)

28/9/18

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RND
रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
विदेश व्यापार महानिदेशालय
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उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

Calculation sheet for Lic No. 1010059732

	Import item	UOM	Net Qty for one connector per unit	Wastage Claimed in percentage	Wastage allowed on the fact that used brass is sold @ 2/3 price of fresh brass, for plastic, it is not resold	Gross weight	Qty to exported	UOM as in DGFT license	Total calculated qty	Qty applied in DGFT	Qty recommended
1	Connector Part Number (FG) D09P33E6GX00LF										
1	CUZN30 0.20 MM X 25.40 MM BRASS STRIP	Grams	0.35520000	151.50%	50.50%	0.534576	309600	Kgs	165.50472960	221.67	165.5047
2	CUZN30 0.20 MM X 31.40 MM BRASS STRIP	Grams	0.24320000	128.50%	42.83%	0.347371	309600	Kgs	107.54595840	326.63	107.5460
3	ARNITE ® TV4 261 SF TN.00.19- T.I NO. 39079150 THERMOPLASTIC	Grams	0.07590000	127.70%	42.57%	0.108208	309600	Kgs	33.50122776	1,760.08	33.5012
4	POLYSTER/POLYBUTYLENE TEREPHALATE	Grams	0.00006260	20.00%	2.00%	0.000064	309600	Grams	19.76857920	209.31	19.7686
5	GOLD PLATING SALT (GPC) 200019241	Grams	0.00045370	30.00%	2.00%	0.000463	309600	Grams	143.27483040	164.45	143.2748
6	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Grams	0.00001000	2.00%	2.00%	0.000010	309600	KG	3.15792000	2.19	2.1860
7	00011136444/NICKEL ANODE SQUARE	KG	0.00001000	2.00%	2.00%	0.000010	309600	KG	3.15792000	2.19	2.1860
8	123403 / 2026 NF TIN	LTR	0.00001000	2.00%	2.00%	0.000010	309600	LTR	3.15792000	3.16	3.1550
9	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00001000	2.00%	2.00%	0.000010	309600	LTR	3.15792000	2.31	2.3090
10	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00001000	2.00%	2.00%	0.000010	309600	LTR	3.15792000	3.47	3.1579
11	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	LTR	0.00000000	2.00%	2.00%	0.000000	309600	LTR	0.00000000	0.80	0.0000
12	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	309600	LTR	0.00000000	0.19	0.0000
13	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00000000	2.00%	2.00%	0.000000	309600	LTR	0.00000000	0.70	0.0000
2	Connector Part Number (FG) D15P91C6GL00LF										
1	SMDS 058X205 A55 PHOSPHOROUS BRONZE STRIP	Grams	1.15050000	179.10%	59.70%	1.837349	68400	kgs	125.67463740	229.824	125.6746
2	ARNITE ® TV4 261 SF TN.00.19- T.I NO. 39079150 THERMOPLASTIC	Grams	1.86800000	189.40%	63.13%	3.047331	68400	kgs	208.43741760	379.911	208.4374
3	POLYSTER/POLYBUTYLENE TEREPHALATE	Grams									

3	GOLD PLATING SALT (GPC) 200019241	Grams	0.00093900	20.00%	2.00%	0.000958	68400	Grams	65.51215200	77.073	65.5122
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Grams	0.00743100	30.00%	2.00%	0.007580	68400	Grams	518.44600800	660.765	518.4460
5	00011136444/NICKEL ANODE SQUARE	KG	0.00001000	2.00%	2.00%	0.000010	68400	KG	0.69768000	0.805	0.6977
6	123403 / 2026 NF TIN	LTR	0.00002000	2.00%	2.00%	0.000020	68400	LTR	1.39536000	1.162	1.1620
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00001000	2.00%	2.00%	0.000010	68400	LTR	0.69768000	0.85	0.6977
8	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00002000	2.00%	2.00%	0.000020	68400	LTR	1.39536000	1.276	1.2760
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	LTR	0.00000000	2.00%	2.00%	0.000000	68400	LTR	0.00000000	0.295	0.0000
10	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	68400	LTR	0.00000000	0.07	0.0000
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00000000	2.00%	2.00%	0.000000	68400	LTR	0.00000000	0.259	0.0000
3 Connector Part Number (FG) D25P91C6GX00LF											
1	SMDS 058X205 A55 PHOSPHOROUS BRONZE STRIP	Grams	3.12670000	226.40%	75.47%	5.486316	36000	Kgs	197.50738560	201.78	197.5074
2	ARNITE ® TV4 261 SF TN.00.19- T.I NO. 39079150 THERMOPLASTIC POLYESTER/POLYBUTYLENE TEREPHALATE	Grams	3.12670000	226.40%	75.47%	5.486316	36000	Kgs	197.50738560	228.825	197.5074
3	GOLD PLATING SALT (GPC) 200019241	Grams	0.00156500	20.00%	2.00%	0.001596	36000	Grams	57.46680000	67.608	57.4668
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Grams	0.01238500	30.00%	2.00%	0.012633	36000	Grams	454.77720000	579.618	454.7772
5	00011136444/NICKEL ANODE SQUARE	KG	0.00002000	2.00%	2.00%	0.000020	36000	KG	0.73440000	0.706	0.7060
6	123403 / 2026 NF TIN	LTR	0.00003000	2.00%	2.00%	0.000031	36000	LTR	1.10160000	1.019	1.0190
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00002000	2.00%	2.00%	0.000020	36000	LTR	0.73440000	0.746	0.7344
8	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00003000	2.00%	2.00%	0.000031	36000	LTR	1.10160000	1.12	1.1016
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	LTR	0.00001000	2.00%	2.00%	0.000010	36000	LTR	0.36720000	0.259	0.2590
10	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	36000	LTR	0.00000000	0.061	0.0000
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00001000	2.00%	2.00%	0.000010	36000	LTR	0.367	0.227	0.2270
4 Connector Part Number (FG) D15P33E6GX00LF											
1	CUZN30 0.20 MM X 25.40 MM BRASS STRIP	Grams	1.40930000	373.10%	124.37%	3.161999	150000	Kgs	474.3	181.8	181.8000

2	CUZN30 0.20 MM X 31.40 MM BRASS STRIP	Grams	0.11780000	120.50%	40.17%	0.165116	150000	Kgs	24.8	250.944	24.7675
3	ARNITE * TV4 261 SF TN.00.19- T.I NO. 39079150 THERMOPLASTIC	Grams	0.07590000	127.70%	42.57%	0.108208	150000	Kgs	16.2	969.9	16.2312
4	POLYSTER/POLYBUTYLENE TEREPHALATE	Grams	0.00012520	20.00%	2.00%	0.000128	150000	Grams	19.2	169.02	19.1556
5	GOLD PLATING SALT (GPC) 200019241	Grams	0.00090740	151.50%	2.00%	0.000926	150000	Grams	138.8	1327.073	138.8322
6	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	KG	0.00012520	2.00%	2.00%	0.000128	150000	KG	0.01915560	1.765	0.0192
7	00011136444/NICKEL ANODE SQUARE	LTR	0.00090740	2.00%	2.00%	0.000926	150000	LTR	0.13883220	2.548	0.1388
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00001000	2.00%	2.00%	0.000010	150000	LTR	0.00153000	1.864	0.0015
9	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00002000	2.00%	2.00%	0.000020	150000	LTR	0.00306000	2.799	0.0031
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	LTR	0.00000000	2.00%	2.00%	0.000000	150000	LTR	0.00000000	0.646	0.0000
11	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	150000	LTR	0.00000000	0.154	0.0000
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00000000	2.00%	2.00%	0.000000	150000	LTR	0.00000000	0.569	0.0000
5	Connector Part Number (FG) D25P33E6GX00LF										
1	CUZN30 0.20 MM X 25.40 MM BRASS STRIP	Grams	0.35520000	151.50%	50.50%	0.534576	78720	Kgs	42.08182272	160.664	42.0818
2	CUZN30 0.20 MM X 31.40 MM BRASS STRIP	Grams	0.24320000	128.50%	42.83%	0.347371	78720	Kgs	27.34501888	213.719	27.3450
3	ARNITE * TV4 261 SF TN.00.19- T.I NO. 39079150 THERMOPLASTIC	Grams	0.07590000	127.70%	42.57%	0.108208	78720	Kgs	8.51814163	639.521	8.5181
4	POLYSTER/POLYBUTYLENE TEREPHALATE	Grams	0.00012520	20.00%	2.00%	0.000128	78720	Grams	10.05285888	147.836	10.0529
5	GOLD PLATING SALT (GPC) 200019241	Grams	0.00090740	30.00%	2.00%	0.000926	78720	Grams	72.85913856	1160.746	72.8591
6	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	KG	0.00002000	2.00%	2.00%	0.000020	78720	KG	0.00160589	1.544	0.0016
7	00011136444/NICKEL ANODE SQUARE	LTR	0.00003000	2.00%	2.00%	0.000031	78720	LTR	0.00240883	2.229	0.0024
8	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00002000	2.00%	2.00%	0.000020	78720	LTR	0.00160589	1.631	0.0016
9	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00003000	2.00%	2.00%	0.000031	78720	LTR	0.00240883	2.448	0.0024
10	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCRETRATE (100/G/LNI)	LTR	0.00001000	2.00%	2.00%	0.000010	78720	LTR	0.00080294	0.565	0.0008

रणदीप ठाकुर/Randheep Thakur
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 Directorate General of Foreign Trade
 वाणिज्य मंत्रालय/Ministry of Commerce
 नया दिल्ली/New Delhi

11	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	78720	LTR	0.00000000	0.134	0.0000
12	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00001000	2.00%	2.00%	0.000010	78720	LTR	0.00080294	0.497	0.0008
6	Connector Part Number (FG) D09S24B6RX011LF										
1	SMDS 058X205 A55 PHOSPHOROUS BRONZE STRIP	Grams	0.69030000	179.10%	59.70%	1.102409	66240	Kgs	73.02357878	135.09	73.0236
2	VECTRA E130i BK210P BLACK N A1 - 27000405	Grams	1.49500000	293.50%	97.83%	2.957608	66240	Kgs	195.91197600	275.028	195.9120
3	GOLD PLATING SALT (GPC) 200019241	Grams	0.00000692	20.00%	2.00%	0.000007	66240	Grams	0.46761598	37.844	0.4676
4	PALLADIUM (II) TETRAMMINE SULPHATE 400012275	Grams	0.00000990	30.00%	2.00%	0.000010	66240	Grams	0.66889152	345.964	0.6689
5	00011136444/NICKEL ANODE SQUARE	KG	0.000010	2.00%	2.00%	0.000010	66240	KG	0.67564800	0.468	0.4680
6	123403 / 2026 NF TIN	LTR	0.00001000	2.00%	2.00%	0.000010	66240	LTR	0.67564800	0.675	0.6750
7	CH0387G / GOLDENEYE NICKEL CONC / PRODUCT CODE: 405911	LTR	0.00001000	2.00%	2.00%	0.000010	66240	LTR	0.67564800	0.494	0.4940
8	200042061 FB 7000 BRIGHTNER (GOLD PLATING REPLENISHER SOLUTION)	LTR	0.00001000	2.00%	2.00%	0.000010	66240	LTR	0.67564800	0.742	0.6756
9	00010063344 (PALLADIUM REPLENISHER) PALLAMET TM 500 NICKEL CONCENTRATE (100/G/LNI)	LTR	0.00000000	2.00%	2.00%	0.000000	66240	LTR	0.00000000	0.171	0.0000
10	200042060 FB 7000 BALANCER (GOLD PLATING REPLENISHER)	LTR	0.00000000	2.00%	2.00%	0.000000	66240	LTR	0.00000000	0.041	0.0000
11	00010063341 (PALLADIUM REPLENISHER) PALLAMET TM 500 REPLENISHER	LTR	0.00000000	2.00%	2.00%	0.000000	66240	LTR	0.00000000	0.151	0.0000


 रणदीप ठाकुर/Randheep Thakur
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 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

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10.10.2018

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

संख्या 17(43)/2017-IPHW
No.....

दिनांक 24.09.2018
Date.....

Subject: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.0410163278 dated 27.06.2017 issued in favour of M/s. Versatile Card Technology Pvt. Limited., Chennai

This refer to DGFT I. D. No. 01/81/50/00290/AM18/DES-2/14 dated 16.10.2017 seeking comments of this Ministry on the above mentioned application of M/s. Versatile Card Technology Pvt. Limited, Chennai for export of "PVC Transaction Card".

2. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The import items are required for manufacturing the export product. This Ministry recommends Ratification of norms of advance authorization as per the details in Annexure.

Encl :- As above

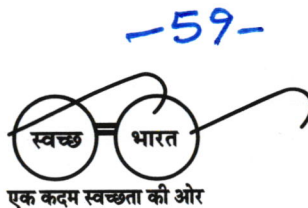

(Saurabh Ranjan)
Scientist-C
Tel:-24301264
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Shri Kirti Vardhan, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(43)/2017 -IPHW dated 24.09.2018

for 400 H.
DDG (DES-2)

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रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
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Directorate General of Foreign Trade
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उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi



Annexure for Advance Authorization No. 0410163278

S.No	Import Item	UoM	Total Quantity Recommended
1	Homo Polymer Sheet PVC	KGs	10409.468
2	Printing Ink	KGs	77.670
3	Coated Overlay	KGs	1530.802
4	Magnetci Strip	KGs	80.292
5	Homo Polymer Sheet PVC	KGs	1040.948
6	Printing Ink	KGs	7.767
7	Coated Overlay	KGs	153.078
8	Magnetci Strip	KGs	8.032
9	Hologram foil (Mastercar	Nos	200000.000
10	Homo Polymer Sheet PVC	KGs	2602.369
11	Printing Ink	KGs	19.415
12	Coated Overlay	KGs	382.705
13	Magnetci Strip	KGs	20.073
14	Hologram Foil (VISA)	Nos	500000.000


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 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

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10.10.2018

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 0310814663 dated 18.07.2017 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/276/AM-18/DES-2/105 dated 17.09.2018 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

SI No	Item of export	Quantity	Item of import	Quantity
1	Cold Rolled Stainless Steel strips/coils of width 30 MM to 305 MM, Thickness 0.09 to 0.20 MM of Grade 304/304L	51585.90 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 1.00 MM to 2.00 MM of width 1250 MM of Grade 304/304L	51440.00 Kg
2	Cold Rolled Stainless Steel strips/coils of width 240 MM, Thickness 0.10 to 0.20 MM of Grade 410S	47968.30 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 0.30 MM of width 505 MM of Grade 410S	49407.00 Kg
3	Cold Rolled Stainless Steel strips/coils of width 30 MM to 240 MM, Thickness 0.10 to 0.20 MM of Grade 316/316L	109335.60 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 0.57 MM to 3.43 MM of width 1054 MM to 1566 MM of Grade 316/316L	112615.00 Kg

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(15)/2017-TD dated 20.09.2018


रणदीप ठाकुर/Randheep Thakur
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वाणिज्य मंत्रालय/Ministry of Commerce
उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Authorization (AA) No 5610005177 dated 18.07.2017 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to their UO Note No 01/81/50/520/AM-18/DES-II/82 dated 10.08.2018 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorization.

The aforesaid case for ratification of Advance License has been examined in the Ministry of Steel based on the quantity exported by the applicant against the aforesaid AA. The required quantity of items of import has been calculated as per the revised norm C: 2055 published by DGFT vide PN No 33(RE: 2012)/2009-2014 dated 30.11.2012. However, NC decided that that the quantity required for per tonne of export product may be given instead of total quantity. Accordingly the required import quantity to be allowed for per tonne of export product has been calculated as per the aforesaid Public Notice and enclosed herewith for consideration of Norms Committee.



(S.K. Bhatnagar)

Deputy Industrial Adviser

Telefax: 011-23062490

Encl: as above

Shri Vinod Kashyap, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2017- TD dated 07.09.2018


रणदीप ठाकुर/Randheep Thakur
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नई दिल्ली/New Delhi

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zn-Al-Si Coating in (gms/m ²)	Quantity of Input per ton of export product	
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (Kg)
1	5610005177 dated 18.07.2017	Cold rolled Zinc and Aluminium Si Alloy Coated Colour Coated Alloy Steel Sheets/wide coils (Plain/ Corrugated) of relevent grade having coating thickness of primer 4-10 micron, backer 4-14 micron, and top coat 12-28 micron and thickness ranging from 0.25 mm to 1.20 mm and having Zn-Al-Si coating 70-120 gms/m ²	4669.042				
			243.216	0.25	70	21.641	1,030.91
			278.182	0.28	70	19.050	1,041.31
			1023.837	0.30	70	19.050	1,041.31
			249.112	0.32	70	17.019	1,049.58
			25.132	0.32	105	24.197	1,033.03
			148.684	0.33	70	17.019	1,049.58
			159.980	0.38	70	14.022	1,061.54
			105.066	0.40	70	12.886	1,066.12
			1292.522	0.42	70	12.886	1,066.12
			174.212	0.45	70	11.921	1,070.04
			51.028	0.45	100	16.873	1,058.75
			27.582	0.47	70	11.091	1,073.39
			105.084	0.48	70	11.091	1,073.39
			317.901	0.50	120	17.559	1,059.98
			103.478	0.57	70	9.175	1,081.11
			207.584	0.58	70	8.674	1,083.12
			52.164	0.80	70	6.283	1,092.73
			50.282	1.00	70	4.922	1,098.21
			53.996	1.20	70	4.152	1,101.34


 रणदीप ठाकुर/Randheep Thakur
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 उद्योग भवन/Udyog Bhavan
 नई दिल्ली/New Delhi

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10.10.2018

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of input-output norm in terms of Para 4.7 of HBP (Vol) of Advance Authorizations No 3410043371 dated 28.07.2017 of M/s China Steel Corporation India Pvt Limited, Vadodra.

DGFT may refer to their UO No 01/81/50/00100/AM-19/DES-2/95 dated 11.09.2018 whereby the applications of above mentioned AA of **M/s China Steel Corporation India Pvt Limited, Vadodra** has been forwarded to Ministry of Steel for comments/views.

In the above connection, it may be noted that the applicant has applied for import of 3744.45 MT Silicon Electrical Steel of Cold Rolled Full Hard Un-Annealed Wide Coils Width of 600 MM or More Grade 65C1000 (1087 MT), 65C800 (324.45 MT), 65C600 (23 MT) and 50C470 (2310 MT) Thickness 0.3 MM to 0.75 MM against export of 3566 MT Flat Rolled Product of Silicon Electrical Steel Non Grain Oriented width of 600 MM or more Grade 65C1000 (1035 MT), 65C800 (309 MT), 65C600 (22 MT) and 50C 470C (2200 MT) Thickness 0.3 MM to 0.75 MM.

In view of the above, Ministry of Steel recommends the wastage @ 3% on import of prime quality Non Grain Oriented Silicon Electrical Steel of Cold Rolled Full Hard Un-Annealed Wide Coils, Width of 600 MM or More Grade 65C1000, 65C800 ,65C600 and 50C470, Thickness 0.3 MM to 0.75 MM against export of Flat Rolled Product of Non Grain Oriented Silicon Electrical Steel, fully processed (Uncoiling, welding, cleaning, annealing, coating, baking & cooling, side trimming and dividing & recoiling) width of 600 MM or more, Grade 65C1000, 65C800 ,65C600 and 50C470C, Thickness 0.3 MM to 0.75 MM.



(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod kashayap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(8)/2017-TD dated 14.09.2018


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उद्योग भवन / Udyog Bhavan
नई दिल्ली / New Delhi

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10.10.18

No.7/64/2016-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)
.....

Subject : Advance authorization for the export of Aluminium Foil - M/s Montex Glass Fibre India Pvt. Ltd.

Ref : DGFT UO. No.01/81/050/335/AM-18 /DES-II

Advance Authorization No.0310815783 dated 15-09-2017

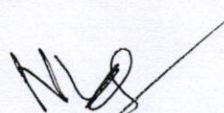
The case has been examined and in the past also, in Meeting No.17/2016 dated 15-11-2016, for the export of same item, the norms was approved. Accordingly, following norms is recommended:-

Export Product: Aluminium Foil Polythelene Laminated Glass Fabric (ALU Glass)

Quantity: 75000 KG (3,65,855 Sq. Mtrs)

Import Items:

S.No.	Item Description	Quantity Recommended
1	Glass Filament Yarn	40275 Kg
2	Aluminium foil up to 20 Microns	18675 kg
3	Polyvinyl Alcohol	2% of FOB value
4.	LLDPE -Polythene	14100 Kg


(NAND LAL)
Consultant
01.06.2018

DGFT(DES-II)

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रणदीप ठाकुर/Randheep Thakur
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उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

Government of India
Ministry of Steel
Technical Division

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10.10.2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 0310817029 dated 14.11.2017 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/468/AM-18/DES-2/93 dated 10.09.2018 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

SI No	Item of export	Quantity	Item of import	Quantity
1	Cold Rolled Stainless Steel strips of width 55 MM to 240 MM, Thickness 0.15 MM to 0.20 MM of Grade 317L	36040.70 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 1.5 MM to 3.0 MM of width 1524 MM of Grade 317L	37153.00 Kg

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width.

Thakur

(S.K.Bhatnagar)

Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(15)/2017-TD dated 20.09.2018

RN
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167,180

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10.10.2018

Government of India
Ministry of Steel
Technical Division

DGFT may please refer to their UO No. 01/81/50/526/AM-18/DES-II/63 dated 12.03.2018, 01/81/50/023/AM-19/DES-II/74 dated 22.05.2018 and 01/81/50/024/AM-19/DES-II/75 dated 22.05.2018 regarding ratification of norm in terms of Para 4.7 of HBP (Vol) of Advance Authorization No. 0310817291 dated 24.11.2017, 0310818960 dated 07.02.2018 and 0310819227 dated 19.02.2018 of M/s POSCO Maharashtra Steel Pvt Limited, Mumbai. In this connection, the following quantity of import with 3% wastage in AAs No 0310817291 & 0310819227 and 8% wastage in AA No 0310818960 may be allowed against export taking clue from SION at C:1504:

Sl. No	Advance Authorizat ion No & date	Item of Export	Qty	Item of import	Qty
1	0310817291 dated 24.11.2017	Cold Rolled Non Grain Oriented (CRNGO) Electrical Steel coils. Thickness 0.5 mm Grade 50C800/50C1000 Width 1000-1250 mm	550 MT	Cold Rolled Full Hard Silicon Electrical Steel in Coils: Grade/Spec: PF-PN60, Thickness 0.5 mm +/- 8%, width 1000-1250 mm.	566.5 MT
2	0310818960 dated 07.02.2018	Cold Rolled Non Grain Oriented (CRNGO) Electrical Steel in coils. Thickness 0.5 mm Grade 50PN1300, 50PN1000, 50PN800 Width 1000-1250 mm	1104 MT	Hot Rolled Silicon Electrical Steel Coils Grade/spec (PH-PN60), Thk 0.5 mm-2.5 mm (+/- 8%) width 1000-1250 mm	1192 MT
3	0310819227 dated 19.02.2018	Cold Rolled Non Grain Oriented (CRNGO) Electrical Steel in coils. Thickness 0.5 mm Grade/spec: 50PN600, 50PN700, 50PN800 50PN1000, 50PN1300, Width 1000-1250 mm	5820 MT	Cold Rolled Full Hard Silicon Electrical Steel in Coils: Grade/Spec: LWB600 (PF-PN23), Thickness 0.5 mm (+/-) 8%, width 1000-1250 mm.	5994.6 MT



(S.K. Bhatnager)

Deputy Industrial Adviser

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Ministry of Steel U.O.No. 2(1)/2018-TD dated 08.06.2018

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Directorate General of Foreign Trade
वाणिज्य मंत्रालय / Ministry of Commerce
उद्योग भवन / Udyog Bhavan
नई दिल्ली / New Delhi

Government of India
Ministry of Steel
Technical Wing

**Subject: Ratification of Advance Authorization No 0310817289 dated 24.11.2017
- M/s Chandan Steel Limited, Mumbai.**

DGFT may refer to their UO No 01/81/50/099/AM-19/DES-2/101 dated 23.08.2018 on the subject mentioned above. In this connection, it is informed that the request of the applicant has been examined and this Ministry recommends the following quantity of import taking clue from SIONs C-524, C-525 and C-535 against export of 2250 MT and 750 MT Bright Bars made from Hot Rolled Stainless Steel Peeled Bars of ITC Code 72222012, Grade 304 and 316 and 1500 MT and 500 MT Stainless Steel Bars and Rods, Stainless steel round corner square (ITC Code 72221992), Stainless Steel Hot Rolled flats (ITC Code 72209090), Stainless steel angles, shapes & sections (ITC Code 7224020) and stainless steel wire (ITC Code 72230091) of grade 304 and 316:

Sl No	Item of import	Quantity applied	Quantity to be allowed
1	Stainless Steel melting scrap Grade- 304	4000 MT	3985 MT
2	Stainless Steel melting scrap Grade -316	1330 MT	1315 MT
3	Relevant shaped refractories (Bricks)	100 MT	100 MT
4	Relevant monolithic refractories (Ramming Mass)	20 MT	20 MT
5	Relevant special refractories (Shrouds, Mono Blocks, Stopper, Nozzles, slide gate refractory, porous plugs, Zircon Nozzles & Tundish Nozzles)	5 MT	5 MT

The above recommendations are however, subject to the condition that the company has AOD/VOD facilities **as claimed by them.**



(S.K.Bhatnagar)

Deputy Industrial adviser

Shri Vinod Kumar Kashyap, FTDO, DES-II, DGFT, Udyog Bhawan, New Delhi
Ministry of Steel U.O. no 2(12)/2016-TD dated 20.09.2018


रणदीप ठाकुर / Randheep Thakur
उप महानिदेशक / Deputy Director General
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य मंत्रालय / Ministry of Commerce
उद्योग भवन / Udyog Bhavan
नई दिल्ली / New Delhi

Government of India
Ministry of Steel
Technical Division

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10.10.2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 0310817472 dated 04.12.2017 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/492/AM-18/DES-2/92 dated 10.09.2018 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

SI No	Item of export	Quantity	Item of import	Quantity
1	Cold Rolled Stainless Steel strips of width 40 MM to 60 MM, Thickness 0.18 MM to 0.19 MM of Grade 317L	26340.00 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 1.5 MM to 3.0 MM of width 1524 MM of Grade 317L	27121.00 Kg

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width.



(S.K. Bhatnagar)

Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(15)/2017-TD dated 20.09.2018


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उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

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10.10.18

Government of India
Ministry of Steel
Technical Wing

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance Authorization No 0310818482 dated 15.01.2018 - M/s Bao Steel India Company Private Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/00094/AM-19/DES-2/94 dated 11.09.2018 whereby an application of **M/s Bao Steel India Company Private Limited, Mumbai** has been forwarded to Ministry of Steel for our comments/views.

In the above connection, Ministry of Steel recommends to allow 1% wastage for import of 981.56 MT Prime Quality Hot Dip Galvanized Steel Sheets in Coils of thickness 0.6 to 1.6 MM, width more than 935 mm to 1300 MM, Grade SGCD2 F06 against export of 962.3 MT Hot Dip Galvanized Steel Sheets, Thickness 0.6 to 1.6 MM of width 80-1209 MM Grade SGCD2 F06.



(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O. No. 2(10)/2018-TD dated 14.09.2018

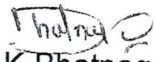

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वाणिज्य मंत्रालय/Ministry of Commerce
उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

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16.10.2018

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 0210208162 dated 23.01.2018 - M/s Shivam Iron and Steel company Limited, Kolkata.

DGFT may refer to their UO note No 01/81/50/175/AM-19/DES-2/89 dated 21.08.2018 regarding furnishing comments of Ministry of Steel for ratification of the quantity of items of import against export of Ferro manganese and Silico Manganese under the above mentioned Advance Authorization. In this connection, it is informed that there are standard input-output norms at C477 and C522 in HBP Vol-II for export of the aforesaid items. Since there is a standard norm, the same quantity of Manganese ore and coke may be allowed to the applicant under the aforesaid AA.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(10)/2016-TD dated 09.10.2018


रणदीप ठाकुर / Randeep Thakur
उप महानिदेशक / Deputy Director General
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Directorate General of Foreign Trade
वाणिज्य मंत्रालय / Ministry of Commerce
उद्योग भवन / Udyog Bhavan
नई दिल्ली / New Delhi

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization No 0310819434 dated 27.02.2018 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/00199/AM-19/DES-2/102 dated 17.09.2018 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

SI No	Item of export	Quantity	Item of import	Quantity
1	Cold Rolled Stainless Steel strips of width 305 MM, Thickness 0.10 MM of Grade 316/316L	12944.10 Kg	Cold Rolled Stainless Steel (Prime Quality) coils of thickness 0.15 MM to 0.18 MM of width 1020 MM to 1270 MM of Grade 316/316L	13332.00 Kg

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported coils followed by slitting to get the desired thickness and width.

Thakur

(S.K.Bhatnagar)

Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(15)/2017-TD dated 20.09.2018

(Vol.I)

RND

रणदीप ठाकुर/Randheep Thakur
उप महानिदेशक/Deputy Director General
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Directorate General of Foreign Trade
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उद्योग भवन/Udyog Bhavan
नई दिल्ली/New Delhi

Blank Standard Deficiency Letter Format

To

Subject: Ratification of Norms of Advance Authorisation No. dated issued under Para 4.7 of HBP, Vol. I.

Meeting No. Dated:

Export Items:

1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
2	Detail technical note on manufacturing process including the relevant flow sheet.
3	Detail technical drawings with dimension of each export product. Catalogue, if any, may also be furnished.
4	Weight of each Export Product.
5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

Import Items:

6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
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Components:

7	Technical characteristics / part numbers, if any.
8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
11(a)	Sheet layout diagram of the material indicating the wastage during blanking
12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
13	Weight of Steel, which requires imported welding material, giving break-up of: (lxxiii) Steel Plates/Sheets upto 30mm thickness (lxxiv) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness (lxxv) Steel Plates/Sheets more than 70 mm thickness. (lxxvi) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
15	Use of export product
16	You are advised to apply for SION
17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
18	It is not clear from the details given in application for the Advance Authorization mentioned above as to whether it is a case of Physical exports or Deemed exports. If the same is Deemed Exports, copy of Project Authority Certificate (PAC) and detailed information alongwith relevant documents may be

		furnished to this office. Further, if the supply is against Invalidation letter to an EPCG licence, the following details may also be provided:- EPCG licence number and date. (i) CIF value of the licence. (ii) Whether this licence was issued under Zero duty or 3 per cent Scheme. (iii) Custom duty saved amount. (iv) Products to be manufactured. (v) How EPCG licence holder intends to discharge the EO against the EPCG licence.
	19	Any other information:
	20	The information called for must be submitted within three weeks from the date of issue of this letter. The information may be directly sent to..... Deputy Director General of Foreign Trade, Norms Committee-II, Room No. 204A, DGFT, Udyog Bhawan, New Delhi-110011, E-mail: Office Tel.: 23061562, Extn.....and copy of the same must be endorsed to the technical authority mentioned below:.....